

2009



No.22-506/2024 (pt-3)-FGD- 3010
Forest Survey of India
Ministry of Environment, Forests & Climate Change
Govt. of India
Kaulagarh Road, PO – IPE
Dehradun – 248 195

Dated: 20 February, 2025

To,

The Registrar,
National Green Tribunal,
Principal Bench,
New Delhi

Subject: Separate response of Ms. Meera Iyer in OA No. 238/2024

Ref: 1. Hon'ble National Green Tribunal, Principal Bench's order dated 20 January 2025
2. Report of FSI dated 17 January sent to DM Meerut

Sir,

In the afore-referenced matter, the Hon'ble Tribunal had passed, *inter alia*, the following directions:

“Learned Counsel for the State of UP has pointed out that in the joint Committee report dated 17.01.2025 (page 1903), one of the Committee members, Ms. Meera Iyer, has not signed the report. Hence, it will be open to the said Member, Ms. Meera Iyer, to file a separate response before the Tribunal disclosing her stand if it differs from the report already submitted.”

In this context, I submit that:

1. The considered opinion of the Forest Survey of India in this matter was communicated to the coordinating agency, the District Magistrate of Meerut through our email dated 17 January 2025, with a request that the same be incorporated *in toto* in the report before it is submitted to the Hon'ble Tribunal. A copy of the same is placed in Annexure-1. This opinion of the Forest Survey of India was, however, not incorporated by the coordinating agency, the District Magistrate of Meerut in the report submitted by them to the Hon'ble Tribunal.
2. In the meantime, the Forest Survey of India has identified several locations where tree felling has exceeded 20 meters. These locations have been identified using

the satellite data freely available on Google Earth. For each such location, screenshots have been taken, as this satellite data may be removed anytime by Google as per their policy. The latest report containing these Screenshots are placed at Annexure-2. For some areas, the width cleared could not be ascertained as suitable data was not available on Google Earth. In this regard, anticipating this problem, a proposal for providing requisite funds for the procurement of satellite imageries and other necessary activities was submitted to the District Magistrate Meerut vide our letter number 22-506/2024-FGD-701 dated 04 December 2024. A copy of the same is placed in Annexure-3. No funds have been received by the Forest Survey of India so far in this matter.

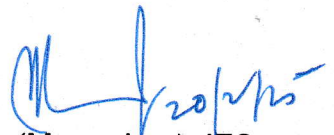
3. Communication has been received from the Ministry of Environment, Forest and Climate Change confirming that final approval has not been accorded to the project, as is necessary before any commencement of tree felling operations. Hence any tree felling, irrespective of the width felled, is not as per rules. A copy of the said is placed in Annexure-4.

I request you to kindly place the contents of this letter before the Hon'ble Tribunal as my separate response in compliance with the directions of the Hon'ble Tribunal in their order dated 20 January 2025.

Thank you sir.

Yours faithfully,

Attachments: Annexures 1 to 4


(Meera Iyer), IFS
Joint Director
Forest Survey of India

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DG FSI

Hon'ble National Green Tribunal Principal bench, New Delhi's order dated 09.08.2024 in Original Application No. 238/2024-reg.

From : Joint Director FGD <jdnfdmc@fsi.nic.in>

Fri, Jan 17, 2025 07:20 PM

Subject : Hon'ble National Green Tribunal Principal bench, New Delhi's order dated 09.08.2024 in Original Application No. 238/2024-reg.

1 attachment

To : District Magistrate, Meerut <dmme@nic.in>

Cc : DG FSI <dgfsi@fsi.nic.in>

JD (FGD)

R

Sir,

Please find attached '**Observations of the Director-General, Forest Survey of India, a part of the Joint Committee with regards to Hon'ble National Green Tribunal Principal bench, New Delhi's order dated 09.08.2024 in Original Application No. 238/2024**' for incorporation in the final report.

24/1

Thanks & Regards

संयुक्त निदेशक (एफ.जी.डी.)

Joint Director (FGD)

भारतीय वन सर्वेक्षण



Forest Survey of India

पर्यावरण वन और जलवायु परिवर्तन मंत्रालय



Ministry of Environment, Forest & Climate Change

(भारत सरकार)

(Government of India)

कौलागढ़ रोड़

Kaulagarh Road

देहरादून 248195

Dehradun 248195

DD (FCM - I) /
AD (FGD)
24.1.25

24/1/25

Sh. Ashutosh, JCS

24/01/2025
01/24/2025

Meerut Case Comments v2 17 Jan 2024.pdf

9 MB

Email

Joint Director FGD

Hon'ble National Green Tribunal Principal bench, New Delhi's order dated 09.08.2024 in Original Application No. 238/2024-reg.

From : Joint Director FGD <jdnfdmc@fsi.nic.in>

Fri, Jan 17, 2025 07:19 PM

Subject : Hon'ble National Green Tribunal Principal bench, New Delhi's order dated 09.08.2024 in Original Application No. 238/2024-reg.

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To : District Magistrate, Meerut <dmmee@nic.in>

Cc : DG FSI <dgfsi@fsi.nic.in>

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Thanks & Regards

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Joint Director (FGD)

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Forest Survey of India

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Ministry of Environment, Forest & Climate Change

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Meerut Case Comments v2 17 Jan 2024.pdf

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Observations of the Director-General, Forest Survey of India, a part of the Joint Committee with regards to Hon'ble National Green Tribunal Principal bench, New Delhi's order dated 09.08.2024 in Original Application No. 238/2024

Submitted to the coordinating agency

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Background

In their order dated 09.08.2024 in Original Application No. 238/2024, the Hon'ble National Green Tribunal, Principal bench, New Delhi constituted a Joint Committee comprising, *inter alia*, the Director (General), Forest Survey of India, Dehradun.

In this original application, the Hon'ble Tribunal is considering the issue of felling of trees in the process of construction of 111 kms Kawar Marg from Muradnagar to Purkaji near Uttarakhand border.

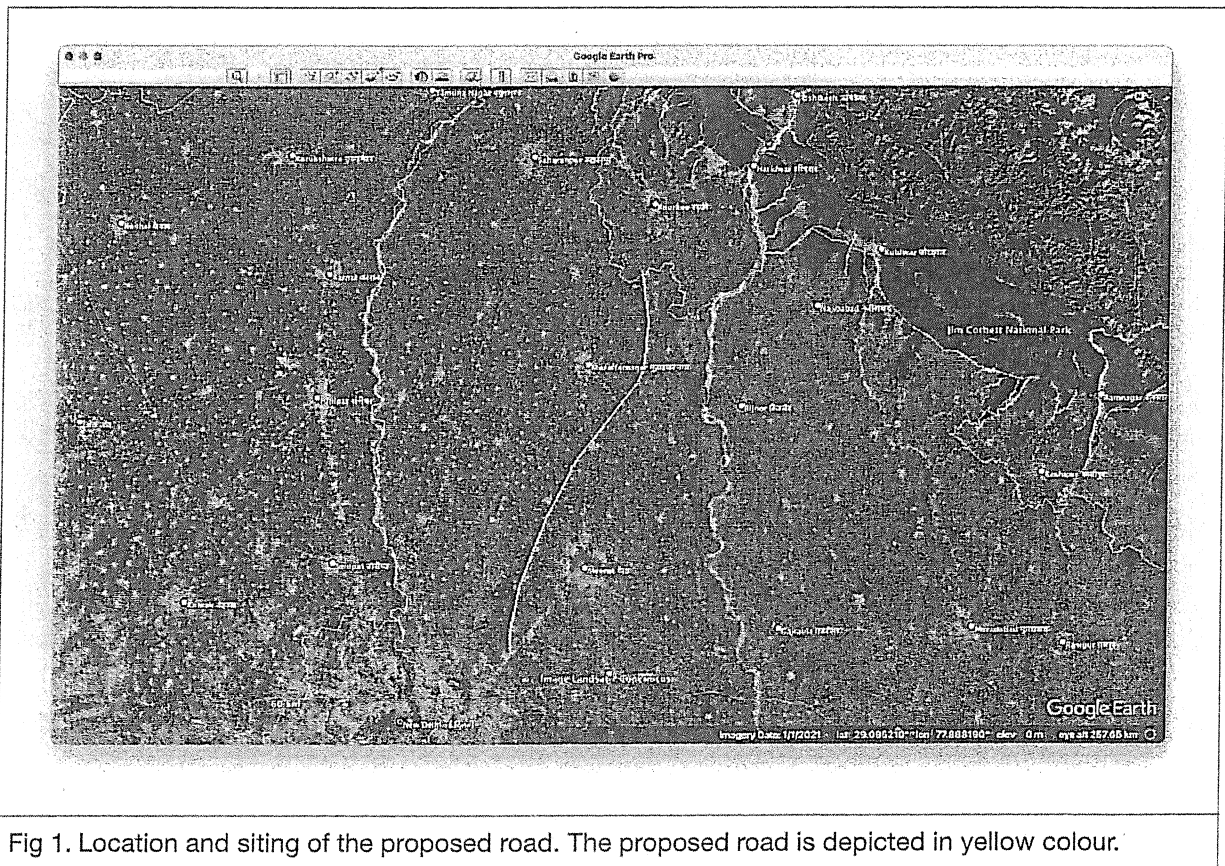
The directions to the said committee, as directed in the order are: "[Query Point 1] The Committee will visit the site, ascertain the allegation in respect of illegal felling of trees and will also ascertain if the figures relating to felling of trees till now as disclosed before the Tribunal are correct or the trees in excess of those have been cut. [Query Point 2] The Committee will also ascertain the width of the stretch which has been cleared by cutting the trees at different places at an interval of 5 km. [Query Point 3] The Committee will ascertain if the alternate route exists and without unnecessary felling of trees some solution can be find out. [Query Point 4] The Committee will also ascertain the feasibility of this road especially in view of the stand of State of Uttarakhand before the Tribunal that no road

connecting this road will be constructed in the State of Uttarakhand. [Query Point 5] The Committee will also ascertain if the construction of road or clearing of trees for the purpose of road has exceeded permissible width of 15/20 meters. [Query Point 6] The Committee will also ascertain the extent of environmental damage on account of construction of the road." (Query numbers in brackets added for emphasis and reference).

Vide his letter number 4526/OSD-Camp/2024 dated 19 December 2024, the District Magistrate Meerut, the coordinating agency nominated by the Hon'ble Tribunal, sent a draft report. In our considered opinion, certain relevant points have not been elaborated in the received draft report. Hence this document has been prepared to be incorporated *in toto* to the report before it is submitted to the Hon'ble Tribunal.

Location and siting of the proposed road

The proposed road traverses Muzaffarnagar, Meerut, and Ghaziabad forest divisions, and is situated in protected forest lands. The location files of the proposed road, as available in the Ministry of Environment, Forest and Climate Change's Parivesh Portal are depicted over true-colour satellite imagery in figure 1. Since final approval of the Central Government for forest diversion has not yet been accorded in the project, these files are only provisional, and not legally final as on date.



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We observe that apart from these protected forests, there are very few other dense forests in the surrounding region. Dense forests appear dark green in colour in true-colour satellite imagery.

The proposed road is situated on the right bank (when observed in the direction of water flow) of the Upper Ganges Canal. The width of the strip proposed to be cleared of vegetation is 20 meters [Figure 2], including a width of 7.5 meters for the central carriageway [Figure 3].

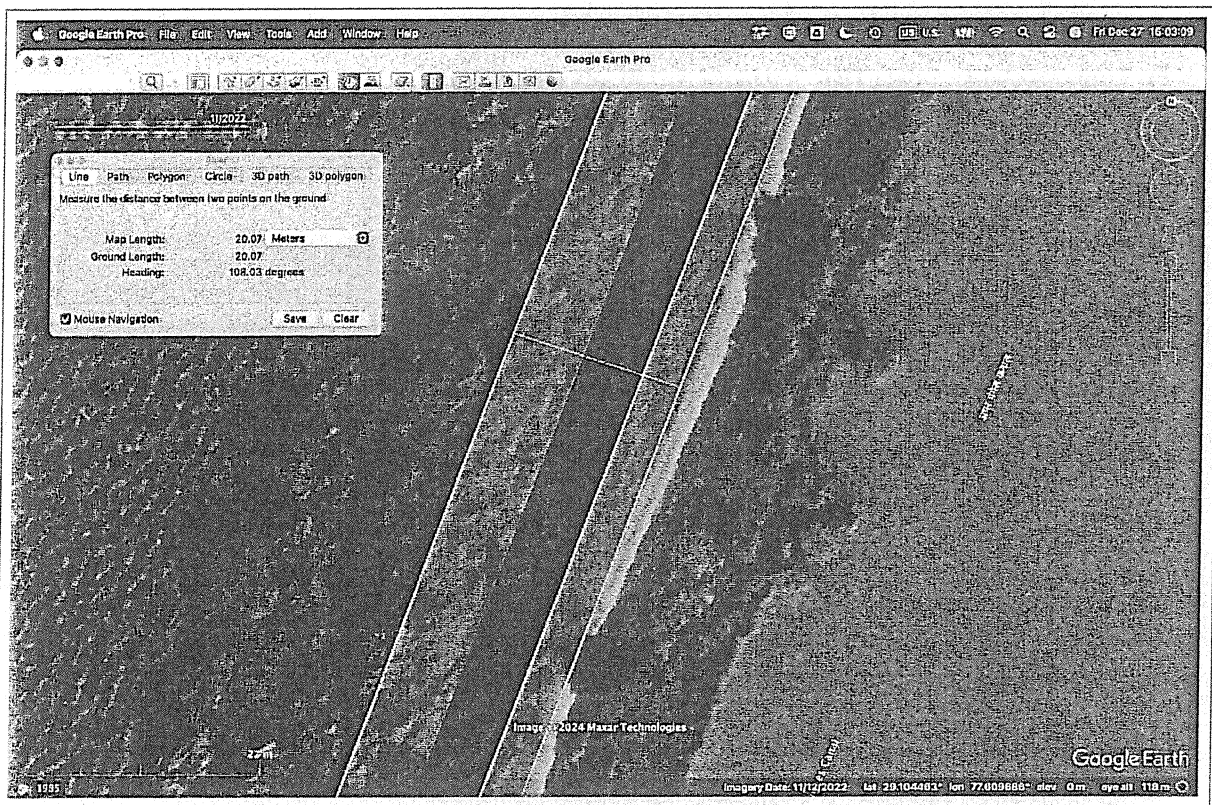


Fig 2. The width of the strip proposed to be cleared of vegetation is 20 meters. This includes the central carriageway depicted in blue, and surrounding strips depicted in yellow colour. The coordinates of the site, and the date of satellite imagery are depicted at the bottom of the image.



Fig 3. The width of the proposed central carriageway, depicted in blue, is 7.5 meters. The coordinates of the site, and the date of satellite imagery are depicted at the bottom of the image.

A parallel, functioning road already exists on the left bank (when observed in the direction of water flow) of the Upper Ganges Canal [Figures 5, 6].

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Observations on Query Point 1

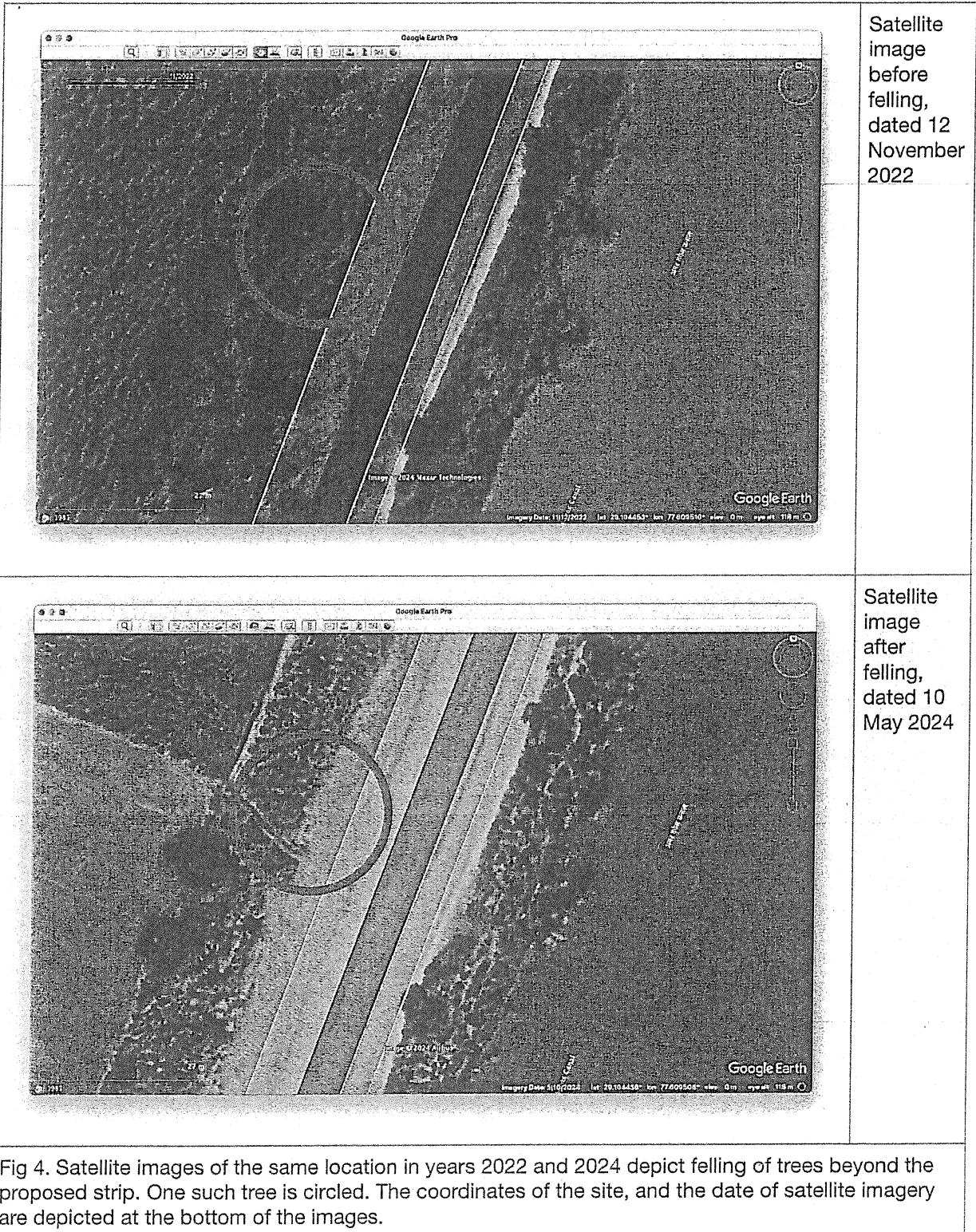
"Site inspection"

Following officials of the Forest Survey of India have visited the site on 3 occasions as part of the Joint Inspection Committee:

1. 9th September 2024. The team comprised of:
 1. Smt. Meera Iyer (JD, FGD)
 2. Shri. Nagaraja S.V. (AD, FGD)
 3. Shri. Ashutosh Singh (JTA)
 4. Shri. Suvikram (DPA)
 5. Shri. Rajesh Kumar (Sr. Consultant, TFI)
2. 20th November 2024 – 22nd November 2024. The team comprised of:
 1. Shri. Gopal Patra (Sr. TA)
3. 8th December 2024. The team comprised of:
 1. Smt. Meera Iyer (JD, FGD)
 2. Shri. Nagaraja S.V. (AD, FGD)
 3. Shri. Ashutosh Singh (JTA)

"Ascertain the allegation in respect of illegal felling of trees"

Some felling is observed beyond the proposed strip [Figure 4].



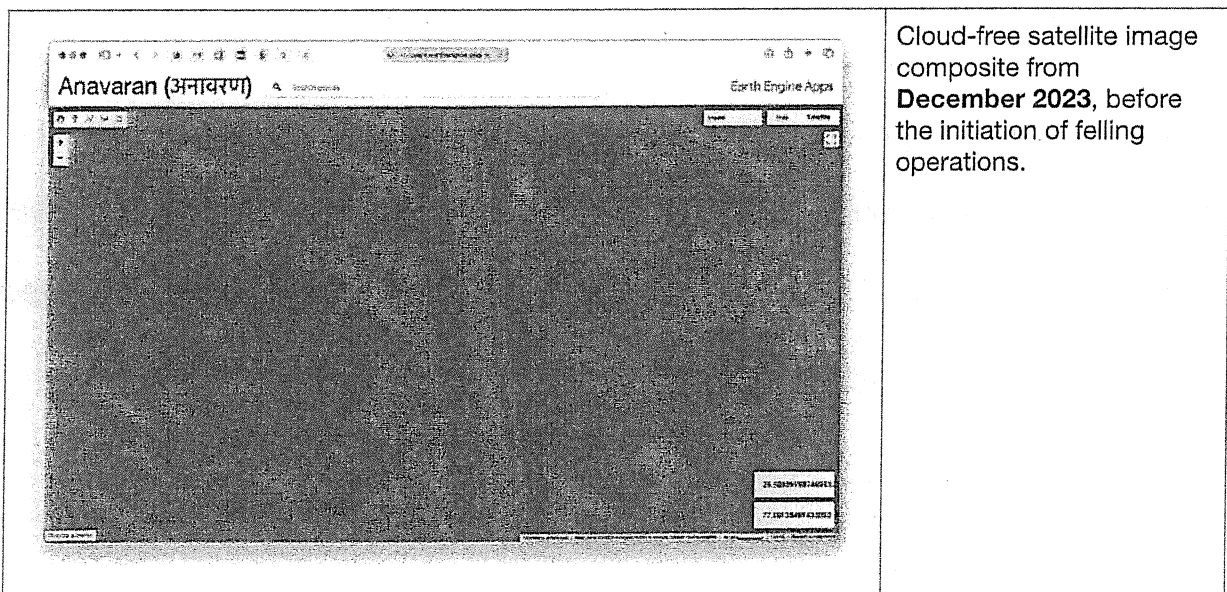
With respect to the allegation in respect of illegal felling of trees, it is submitted that the final approval of the Central Government has not yet been accorded in the project, hence felling of trees is not permitted.

With respect to the figures relating to felling of trees till now, it is submitted that for ascertaining the number of trees that have been felled, detailed field survey is required. Proposal for providing requisite funds for field survey in this regard has been submitted to the District Magistrate Meerut vide letter number 22-506/2024-FGD-701 dated 04 December 2024 (copy enclosed).

Observations on Query Point 2

"Ascertain the width of the stretch which has been cleared by cutting the trees"

The proposed strip has been partially felled. Thus, the felling width varies from 0 at certain locations [Figure 5] to more than 20 meters at certain other locations [Figures 4, 7].



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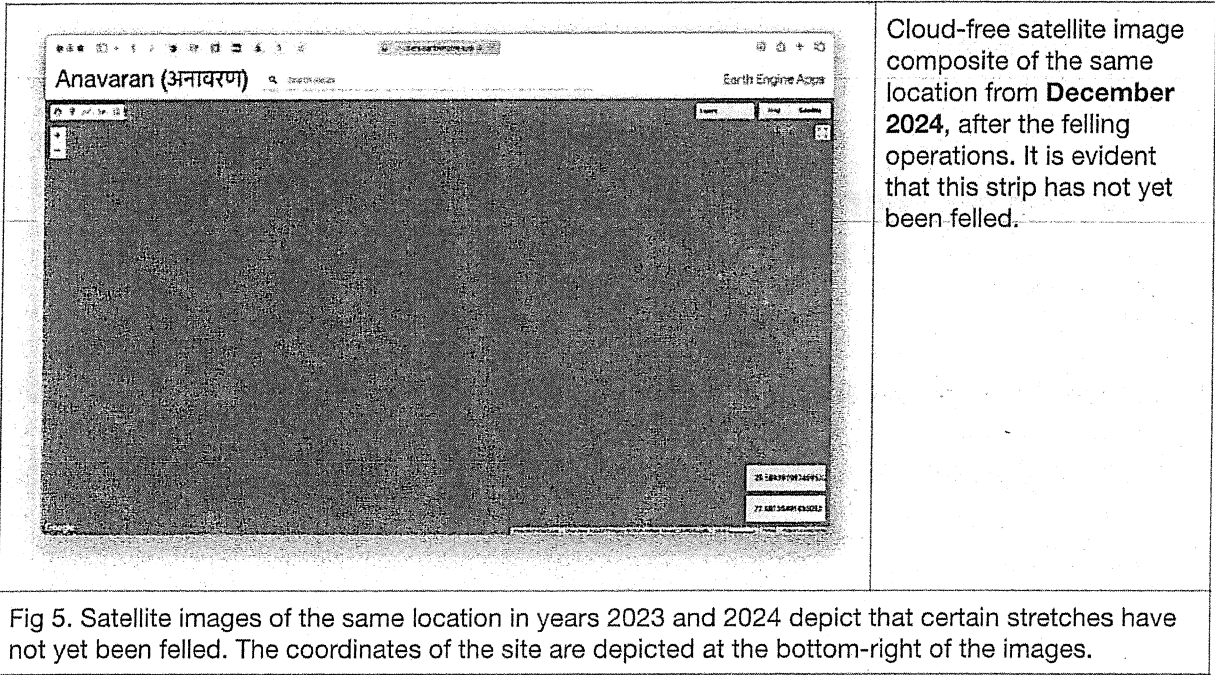


Fig 5. Satellite images of the same location in years 2023 and 2024 depict that certain stretches have not yet been felled. The coordinates of the site are depicted at the bottom-right of the images.

Measurements from the field were carried out by FSI as part of the Joint Inspection Sub-Committee from 20th November 2024 to 22nd November 2024 at every 1 km. The abstract from this report depicting width of felled strip at every 5 km is given in the table below.

Sl. No	Latitude	Longitude	Status/ width of Felling	District	Date of Field Visit
1	29.663173	77.869534	No felling	Muzaffarnagar	20.11.2024 to 22.11.2024
2	29.617978	77.876876	19m		
3	29.572991	77.882724	No felling		
4	29.538454	77.879054	17m		
5	29.488135	77.865134	No felling		
6	29.434437	77.857146	No felling		
7	29.40198056	77.83018333	No felling		
8	29.385316	77.81541	No felling		
9	29.360408	77.792666	No felling		
10	29.319918	77.756488	16.5m		
11	29.29125	77.730916	15.5m		
12	29.256407	77.699798	18m		
13	28.82328	77.515929	14.5m	Ghaziabad	20.11.2024
14	28.787427	77.516657	No felling	Meerut	20.11.2024
15	28.930761	77.536883	13m		
16	29.194557	77.66118	16m		
17	29.149255	77.66118	14m		
18	29.120458	77.618033	17m		
19	29.081336	77.599343	19.1m		

Observations on Query Point 3

"Ascertain if the alternate route exists and without unnecessary felling of trees some solution can be find out"

The landscape is dominated by agricultural fields with very less, if any, trees [Figure 6].

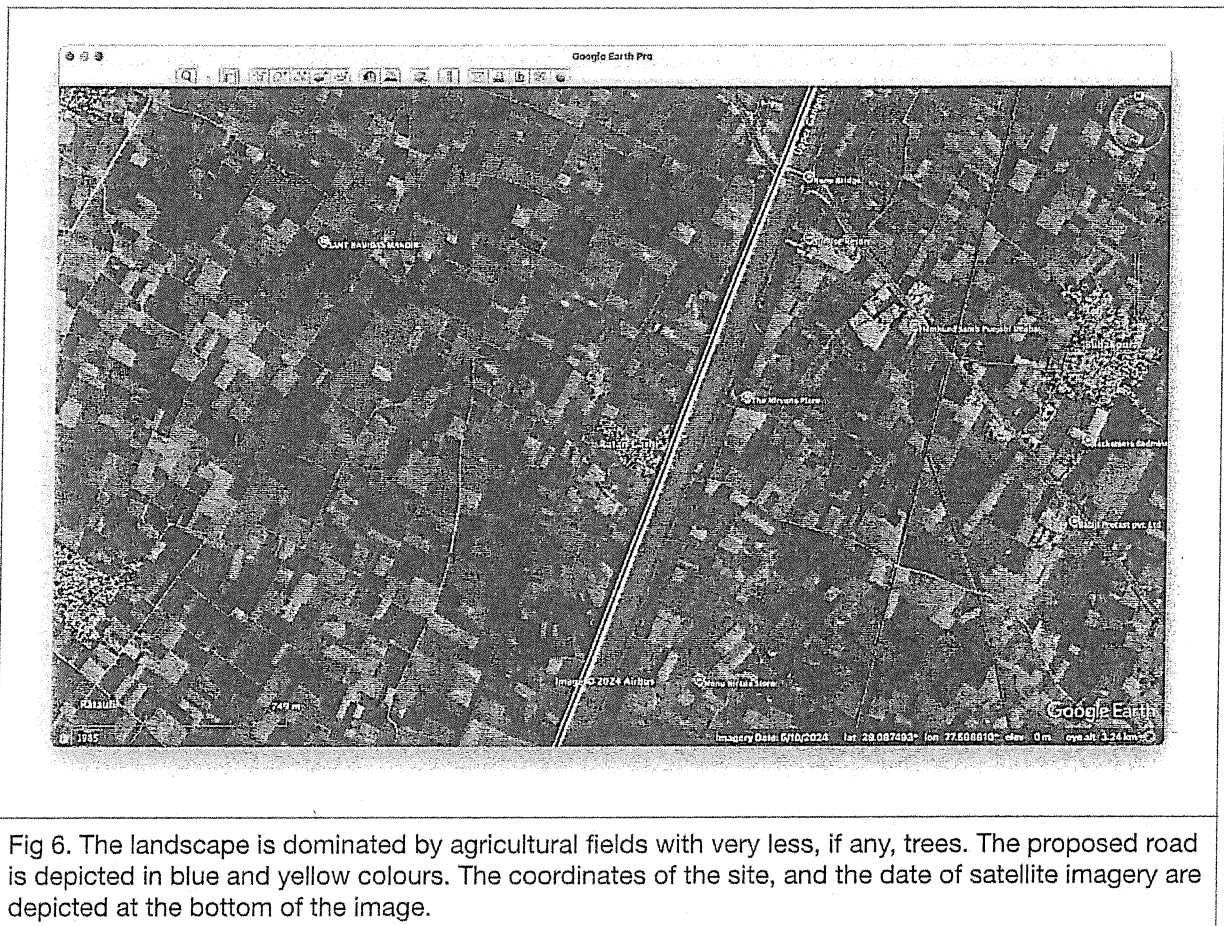


Fig 6. The landscape is dominated by agricultural fields with very less, if any, trees. The proposed road is depicted in blue and yellow colours. The coordinates of the site, and the date of satellite imagery are depicted at the bottom of the image.

Three alternative routes that could have been adopted to minimize unnecessary tree felling are as follows:

1. A road planned through agricultural fields on the right bank of the canal, after due acquisition of rights, since there are very few trees in the region.
2. A road planned through agricultural fields on the left bank of the canal, after due acquisition of rights, since there are very few trees in the region.
3. A road planned on the left bank of the canal, while incorporating the area of the existing road (approximate width: 5 meters), would have reduced the total area required to be felled. However, in this case, the actual number of trees that would have been required to be felled shall have to be ascertained through ground verification.

Observations on Query Point 4

"Ascertain the feasibility of this road especially in view of the stand of State of Uttarakhand before the Tribunal that no road connecting this road will be constructed in the State of Uttarakhand"

The feasibility of this road, especially in view of the stand of State of Uttarakhand before the Tribunal that no road connecting this road will be constructed in the State of Uttarakhand is not known because no information on connecting this new proposed road to any other existing road is provided to the committee.

Observations on Query Point 5

"Ascertain if the construction of road or clearing of trees for the purpose of road has exceeded permissible width"

Yes, the clearing of trees exceeds 20 meters in certain locations [Figure 7]. Since final (Stage-II) approval of the Central Government has not yet been accorded in the project, the felling was not permitted. Therefore the point of permissible width does not arise.



Fig 7. The width of the clearing at this location, also depicted in figure 4, is 28.54 meters. The proposed felling strip is depicted in blue and yellow colours. The coordinates of the site, and the date of satellite imagery are depicted at the bottom of the image.

Observations on Query Point 6

"Ascertain the extent of environmental damage on account of construction of the road"

Minimal total environmental damage is expected if conditions imposed by MoEF&CC in Stage-I approval are diligently followed, including, *inter alia*:

1. Compensation of land: Notification of equivalent non-forest land as RF/PF prior to Stage-II (final) approval (Condition 5).
2. Compensation of trees: Through Compensatory Afforestation (Condition 2).
3. Compensation of loss of tree cover in the affected districts: Through additional plantations done in the affected districts (Condition 4).
4. Measures for animals and birds: Raising of plantation on both sides and median of proposed road (Condition 9; canopy bridge for birds and wildlife corridor), and construction of suitable under / over passes in the forest area (Condition 11, for passage of amphibians, reptiles, and other animals). 300 meters of underpasses are suggested within every km stretch of the road in the Ministry's guidelines "Eco friendly measures to mitigate impacts of linear infrastructure on wildlife".

5. No transfer of forest land to user agency till final approval for diversion by Government of India, and consideration for final approval only after fulfillment of stipulated conditions (Last two paragraphs).

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No. 22-506/2024-FGD - 701

Forest Survey of India
Ministry of Environment, Forest & Climate Change
Govt. of India
Kaulagarh Road, PO - IPE
Dehradun - 248195



Dated: 4 December, 2024

To,

Shri Deepak Meena, IAS,
District Magistrate, Meerut,
Lalkurti Bazaar, Police Lines,
Meerut, Uttar Pradesh - 250001

Sub: Budget estimate for procurement of satellite imageries with reference to the order dated 09.08.2024 passed in the original application no. 238/2024 by the Hon'ble National Green Tribunal, New Delhi - reg.

Ref: Hon'ble National Green Tribunal, New Delhi order dated 09.08.2024 passed in the original application no. 238/2024.

Sir,

With reference to the above subject, as it was proposed to analyze the area cleared for the proposed Kawad road project on the right side of the Upper Ganga Canal using satellite imageries and to ascertain if the figures relating to felling of trees till now as disclosed before the tribunal are correct or the trees in excess of those have been cut. In view of the above, High resolution satellite data will be procured from NRSC and other foreign vendors (for pre and post period). Technical teams from FSI Dehradun will be deployed to carry out the DGPS survey and recording of Geo coordinates and field teams from FSI will undertake data collection in identified field plots under the supervision and guidance of the senior officers from FSI Dehradun.

The tentative budget estimate for the proposed work is as follows:

Sl. No.	Description of Activity	Expenditure (in Rs.)
1	<u>Procurement of the required high resolution satellite imageries (pre and post period)</u>	6,00,000/-
2	Wages of two analysts @ Rs. 50,000/- for 30 Days.	1,00,000/-
3	<u>DGPS Survey & recording of co-ordinates in project area</u> Deployment of technical teams and it's supervision	5,00,000/-
4	<u>Sampling Based Field Plot Layout:</u> Deployment of field teams and it's supervision	8,00,000/-
5	Visit of other Senior Officers for M&E (lumpsum)	1,50,000/-
6	Other Miscellaneous Expenditures (@5%)	1,07,500/-
Total budget required		22,57,500/-

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Hence, it is requested that an amount of Rs. 22,57,500/- (Twenty Two Lakhs Fifty Seven Thousand Five Hundred Only) in respect of above activities carried out by FSI may be provided in the following bank account of FSI:


Account Number: 496902010003402

IFSC Code: UBIN0549690

Bank Name: Union Bank of India, FRI Branch, Dehradun

This is issued with the approval of Director General, FSI Dehradun.

Yours faithfully,


(Meera Iyer), IFS
Joint Director (FGD)

Observations of the Director-General, Forest Survey of India, a part of the Joint Committee with regards to Hon'ble National Green Tribunal Principal bench, New Delhi's order dated 09.08.2024 in Original Application No. 238/2024

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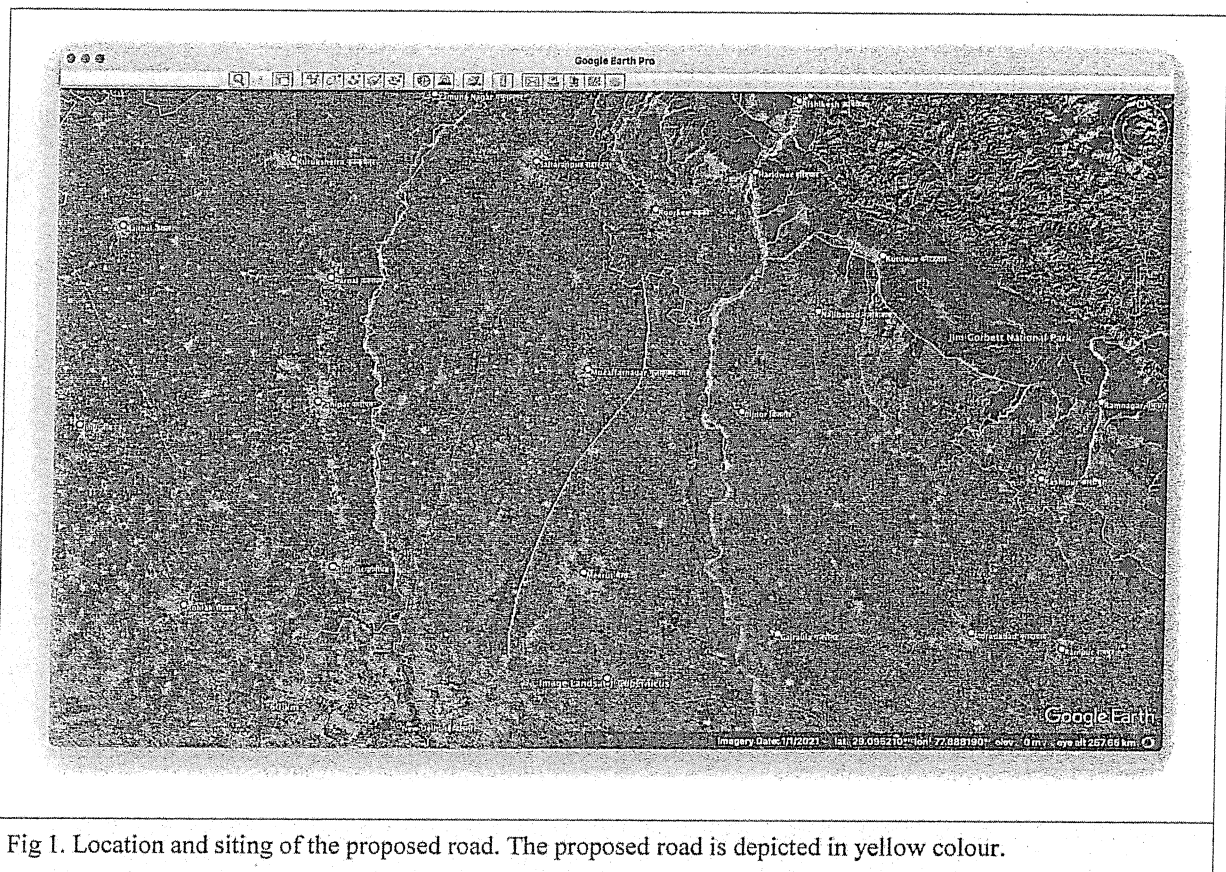
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has exceeded permissible width of 15/20 meters. [Query Point 6] The Committee will also ascertain the extent of environmental damage on account of construction of the road." (Query numbers in brackets added for emphasis and reference).

Vide his letter number 4526/OSD-Camp/2024 dated 19 December 2024, the District Magistrate Meerut, the coordinating agency nominated by the Hon'ble Tribunal, sent a draft report. In our considered opinion, certain relevant points have not been elaborated in the received draft report. Hence this document has been prepared for submission to the Hon'ble Tribunal.

Location and siting of the proposed road

The proposed road traverses Muzaffarnagar, Meerut, and Ghaziabad forest divisions, and is situated in protected forest lands. The location files of the proposed road, as available in the Ministry of Environment, Forest and Climate Change's Parivesh Portal are depicted over true-colour satellite imagery in figure 1. Since final approval of the Central Government for forest diversion has not yet been accorded in the project, these files are only provisional, and not legally final as on date.

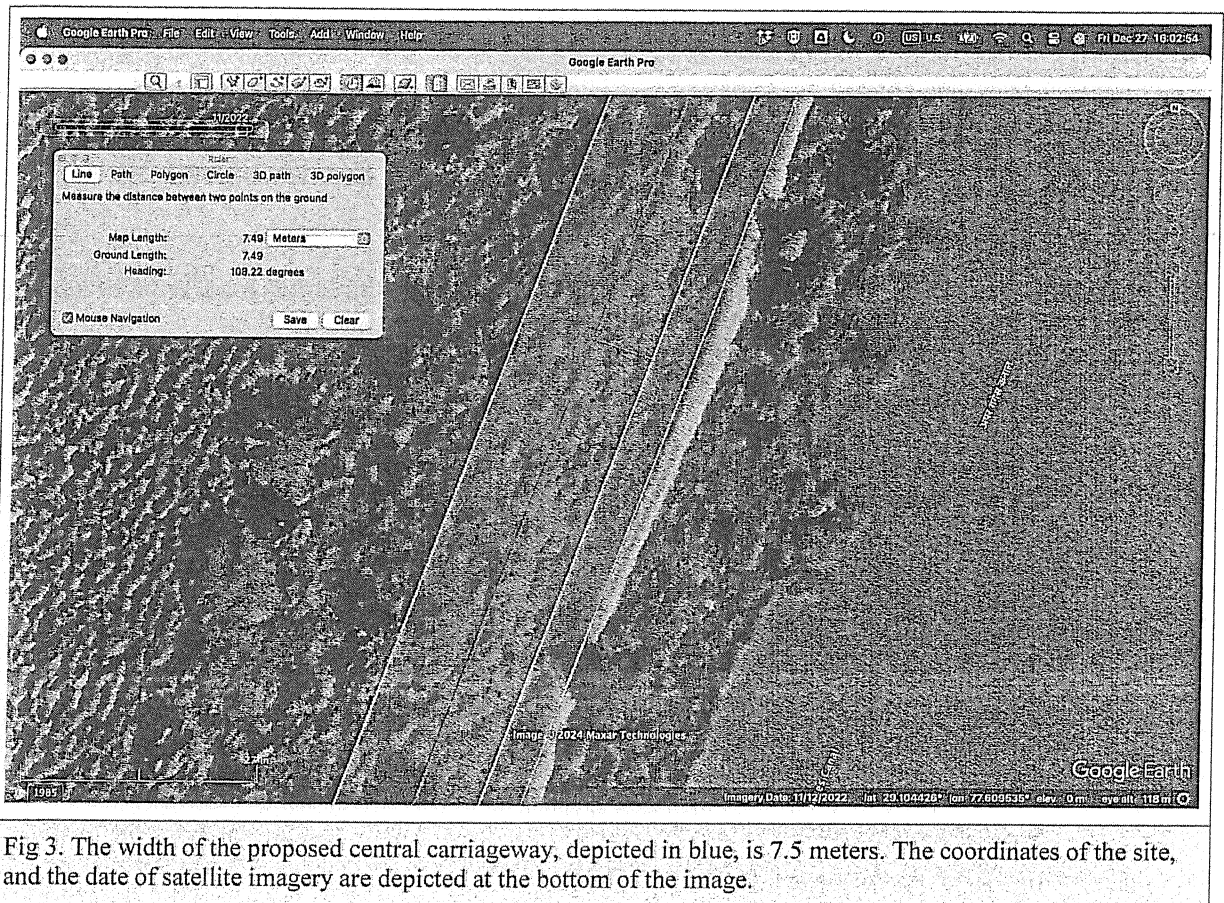


We observe that apart from these protected forests, there are very few other dense forests in the surrounding region. Dense forests appear dark green in colour in true-colour satellite imagery.

The proposed road is situated on the right bank (when observed in the direction of water flow) of the Upper Ganges Canal. The width of the strip proposed to be cleared of vegetation is 20 meters [Figure 2], including a width of 7.5 meters for the central carriageway [Figure 3].



Fig 2. The width of the strip proposed to be cleared of vegetation is 20 meters. This includes the central carriageway depicted in blue, and surrounding strips depicted in yellow colour. The coordinates of the site, and the date of satellite imagery are depicted at the bottom of the image.



A parallel, functioning road already exists on the left bank (when observed in the direction of water flow) of the Upper Ganges Canal [Figures 5, 6].

Observations on Query Point 1

"Site inspection"

Following officials of the Forest Survey of India have visited the site on 3 occasions as part of the Joint Inspection Committee:

1. 9th September 2024. The team comprised of:

1. Smt. Meera Iyer (JD, FGD)
2. Shri. Nagaraja S.V. (AD, FGD)
3. Shri. Ashutosh Singh (JTA)
4. Shri. Suvikram (DPA)
5. Shri. Rajesh Kumar (Sr. Consultant, TFI)

2. 20th November 2024 – 22nd November 2024. The team comprised of:

1. Shri. Gopal Patra (Sr. TA)

3. 8th December 2024. The team comprised of:

1. Smt. Meera Iyer (JD, FGD)
2. Shri. Nagaraja S.V. (AD, FGD)
3. Shri. Ashutosh Singh (JTA)

"Ascertain the allegation in respect of illegal felling of trees"

Some felling is observed beyond the proposed strip [Figure 4 and Appendix 1].

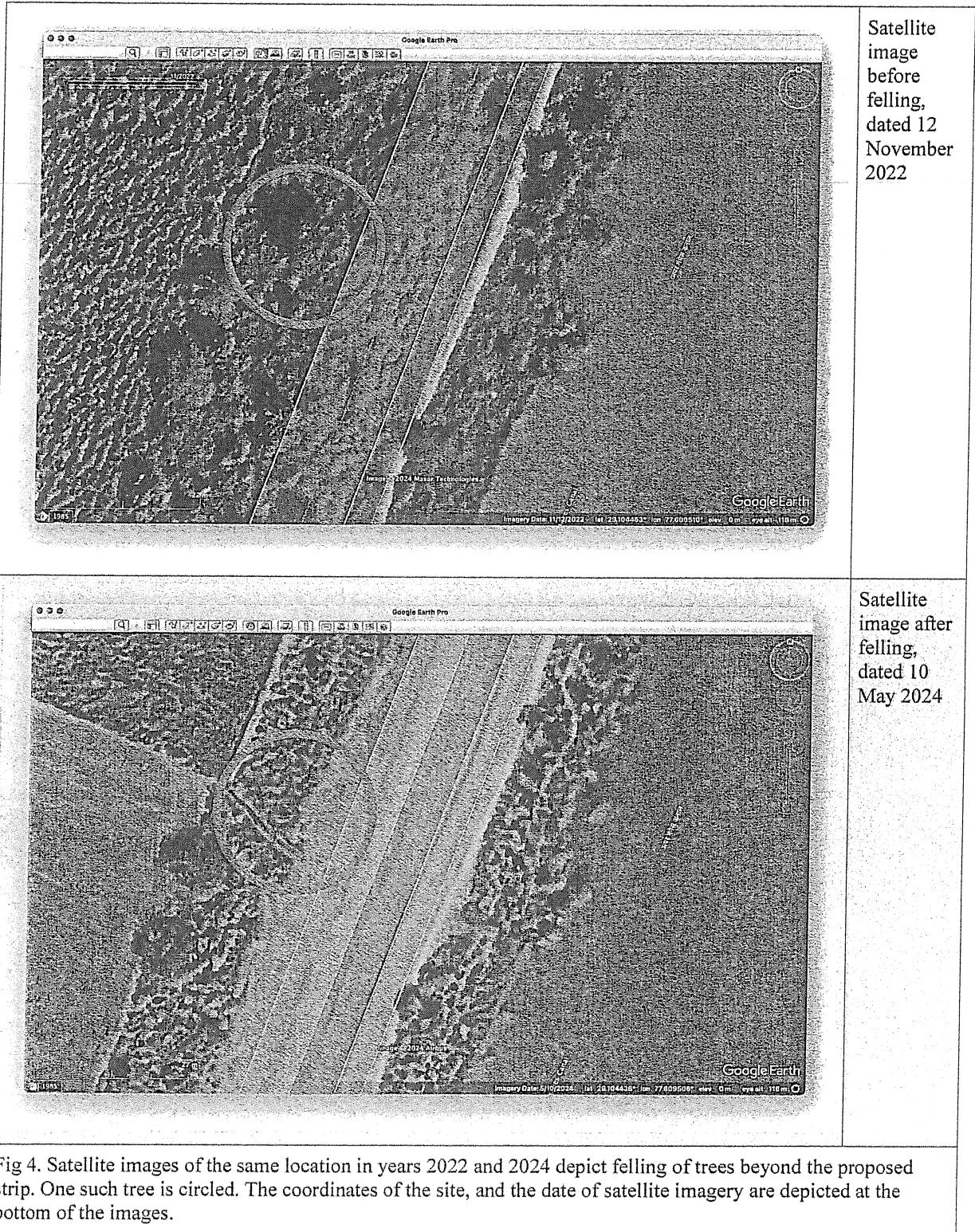


Fig 4. Satellite images of the same location in years 2022 and 2024 depict felling of trees beyond the proposed strip. One such tree is circled. The coordinates of the site, and the date of satellite imagery are depicted at the bottom of the images.

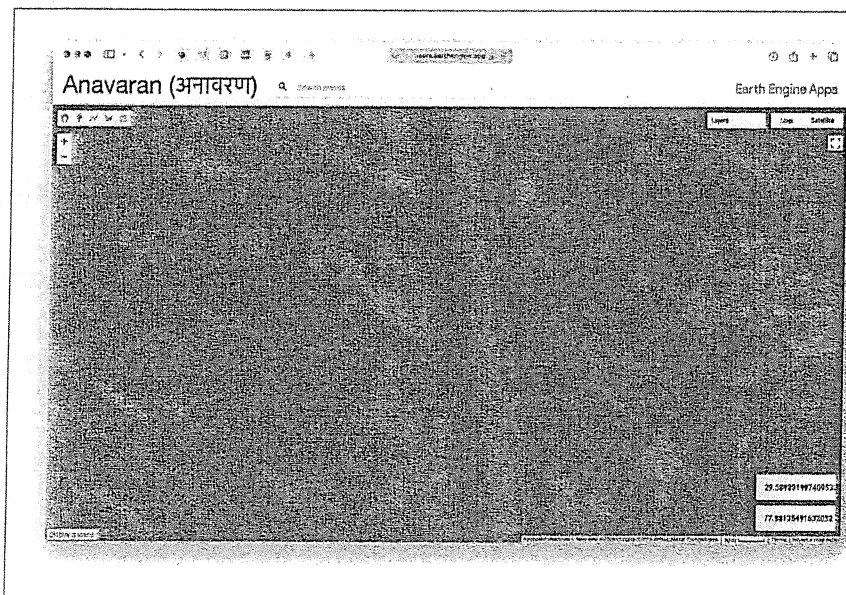
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With respect to the figures relating to felling of trees till now, it is submitted that for ascertaining the number of trees that have been felled, detailed field survey is required. Proposal for providing requisite funds for field survey in this regard has been submitted to the District Magistrate Meerut vide letter number 22-506/2024-FGD-701 dated 04 December 2024 (copy enclosed).

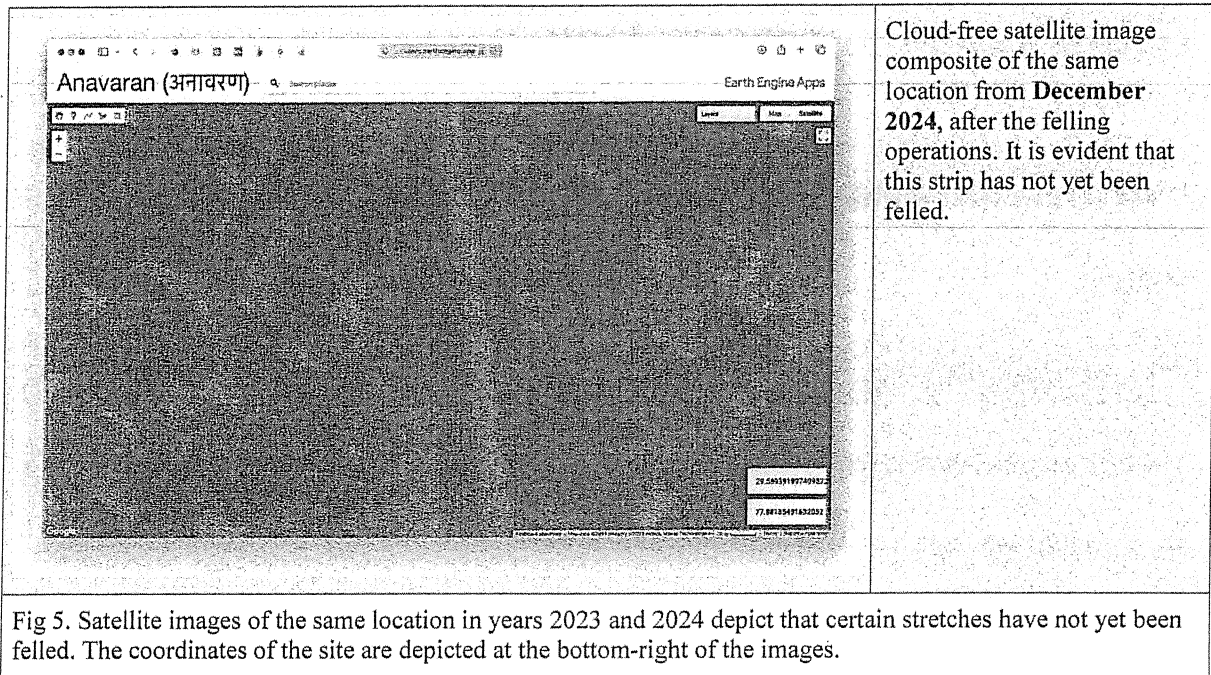
Observations on Query Point 2

"Ascertain the width of the stretch which has been cleared by cutting the trees"

The proposed strip has been partially felled. Thus, the felling width varies from 0 at certain locations [Figure 5] to more than 20 meters at certain other locations [Figures 4, 7 and Appendix 1].



Cloud-free satellite image composite from **December 2023**, before the initiation of felling operations.



Measurements from the field were carried out by FSI as part of the Joint Inspection Sub-Committee from 20th November 2024 to 22nd November 2024 at every 1 km. The abstract from this report depicting width of felled strip at every 5 km is given in the table below.

Sl. No	Latitude	Longitude	Status/ width of Felling	District	Date of Field Visit
1	29.663173	77.869534	No felling	Muzaffarnagar	20.11.2024 to 22.11.2024
2	29.617978	77.876876	19m		
3	29.572991	77.882724	No felling		
4	29.538454	77.879054	17m		
5	29.488135	77.865134	No felling		
6	29.434437	77.857146	No felling		
7	29.40198056	77.83018333	No felling		
8	29.385316	77.81541	No felling		
9	29.360408	77.792666	No felling		
10	29.319918	77.756488	16.5m		
11	29.29125	77.730916	15.5m		
12	29.256407	77.699798	18m		
13	28.82328	77.515929	14.5m	Ghaziabad	20.11.2024
14	28.787427	77.516657	No felling		
15	28.930761	77.536883	13m	Meerut	20.11.2024
16	29.194557	77.66118	16m		
17	29.149255	77.66118	14m		
18	29.120458	77.618033	17m		
19	29.081336	77.599343	19.1m		

Observations on Query Point 3

"Ascertain if the alternate route exists and without unnecessary felling of trees some solution can be find out"

The landscape is dominated by agricultural fields with very less, if any, trees [Figure 6].

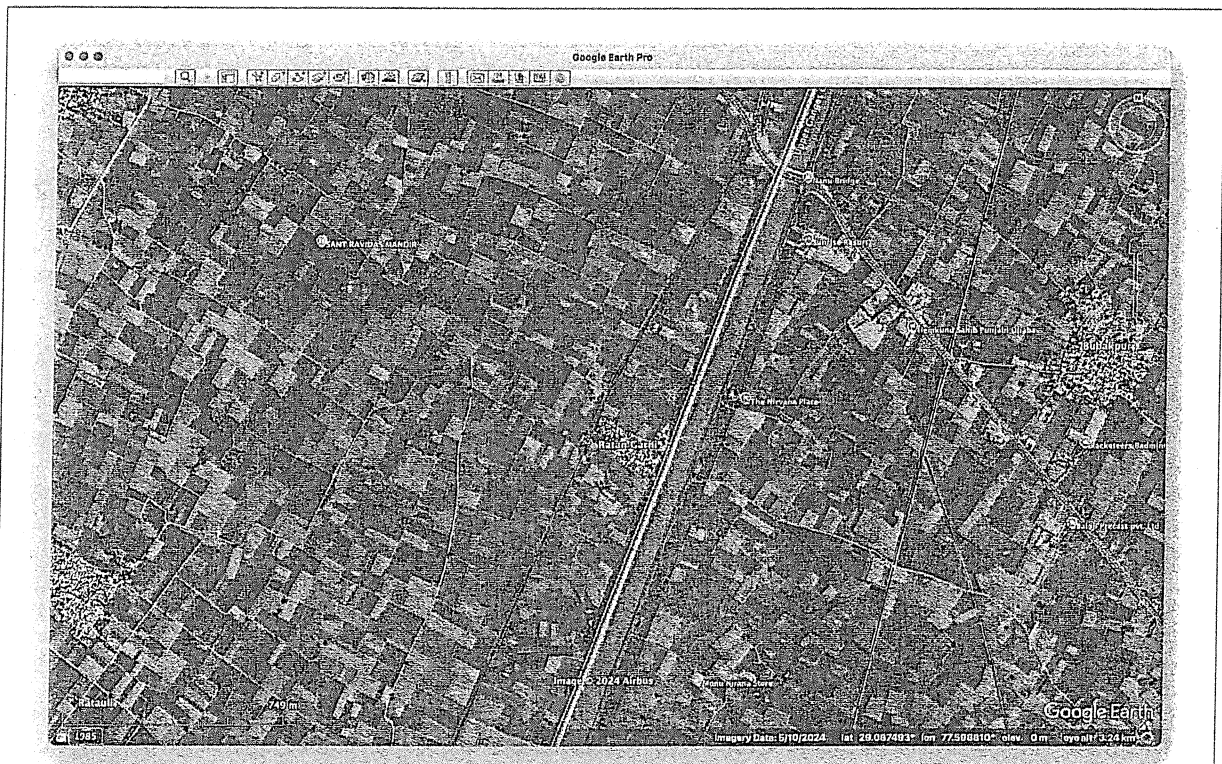


Fig 6. The landscape is dominated by agricultural fields with very less, if any, trees. The proposed road is depicted in blue and yellow colours. The coordinates of the site, and the date of satellite imagery are depicted at the bottom of the image.

Three alternative routes that could have been adopted to minimize unnecessary tree felling are as follows:

1. A road planned through agricultural fields on the right bank of the canal, after due acquisition of rights, since there are very few trees in the region.
2. A road planned through agricultural fields on the left bank of the canal, after due acquisition of rights, since there are very few trees in the region.
3. A road planned on the left bank of the canal, while incorporating the area of the existing road (approximate width: 5 meters), would have reduced the total area required to be felled. However, in this case, the actual number of trees that would have been required to be felled shall have to be ascertained through ground verification.

Observations on Query Point 4

"Ascertain the feasibility of this road especially in view of the stand of State of Uttarakhand before the Tribunal that no road connecting this road will be constructed in the State of Uttarakhand"

The feasibility of this road, especially in view of the stand of State of Uttarakhand before the Tribunal that no road connecting this road will be constructed in the State of Uttarakhand is not known because no information on connecting this new proposed road to any other existing road is provided to the committee.

Observations on Query Point 5

"Ascertain if the construction of road or clearing of trees for the purpose of road has exceeded permissible width"

Yes, the clearing of trees exceeds 20 meters in certain locations [Figure 7 and Appendix 1]. Since final (Stage-II) approval of the Central Government has not yet been accorded in the project, the felling was not permitted. Therefore the point of permissible width does not arise.

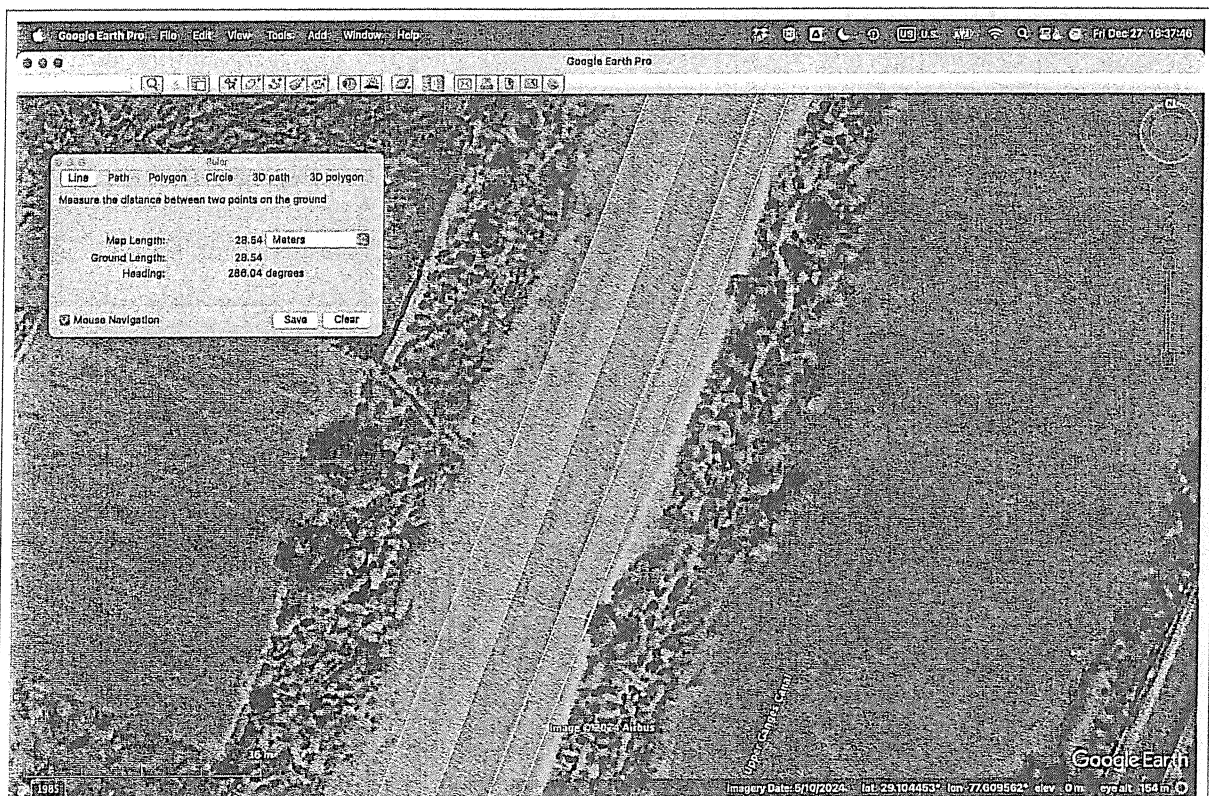


Fig 7. The width of the clearing at this location, also depicted in figure 4, is 28.54 meters. The proposed felling strip is depicted in blue and yellow colours. The coordinates of the site, and the date of satellite imagery are depicted at the bottom of the image.

Observations on Query Point 6

"Ascertain the extent of environmental damage on account of construction of the road"

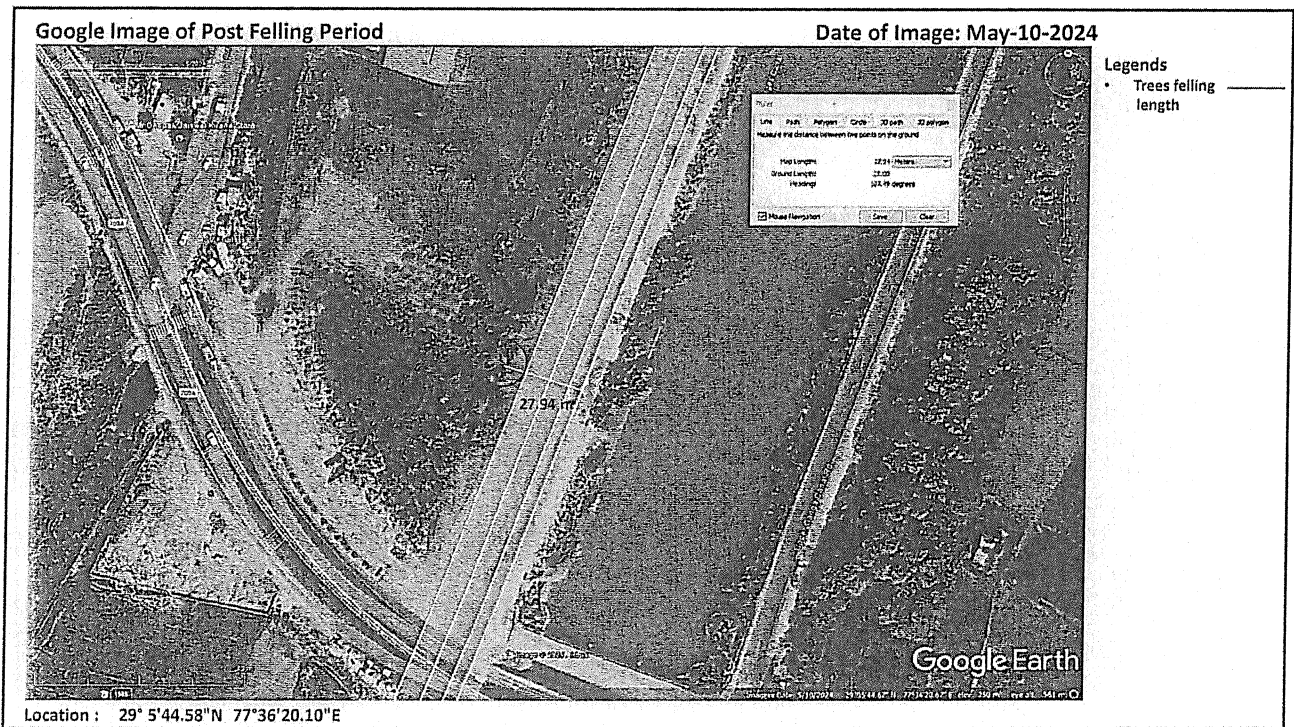
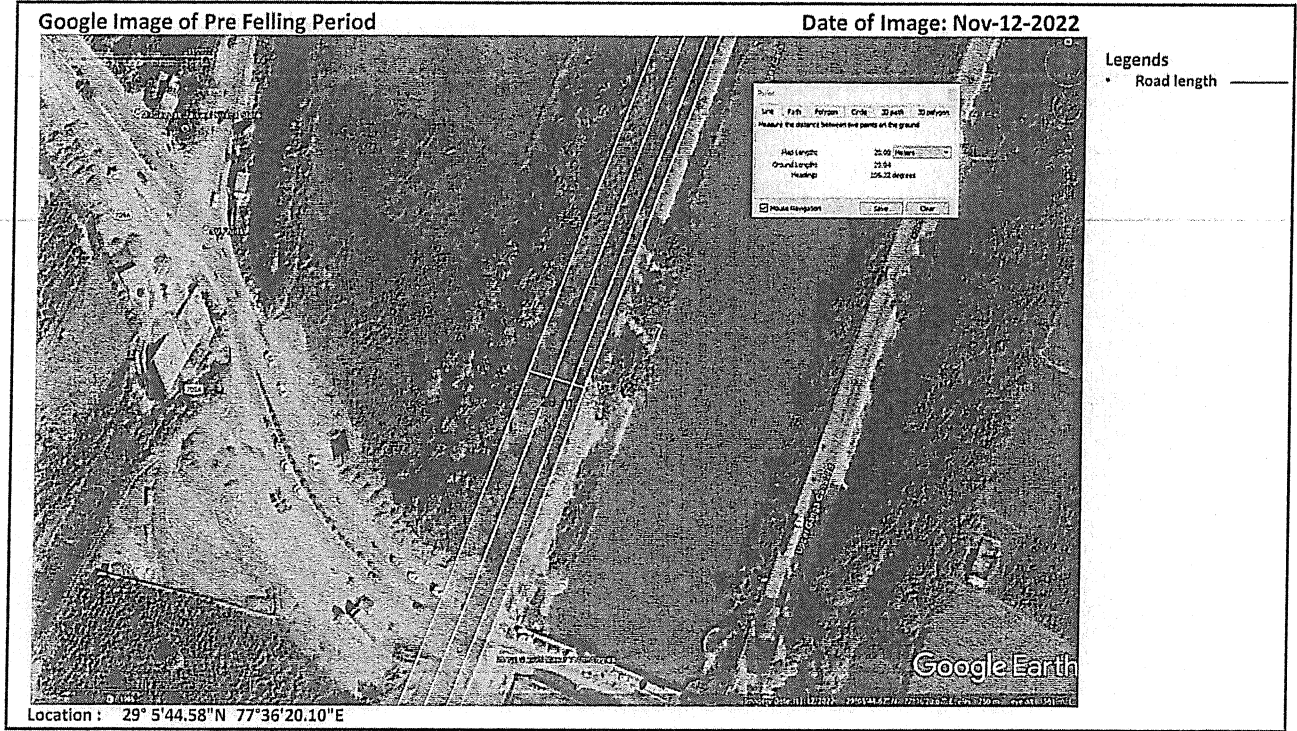
Minimal total environmental damage is expected if conditions imposed by MoEF&CC in Stage-I approval are diligently followed, including, *inter alia*:

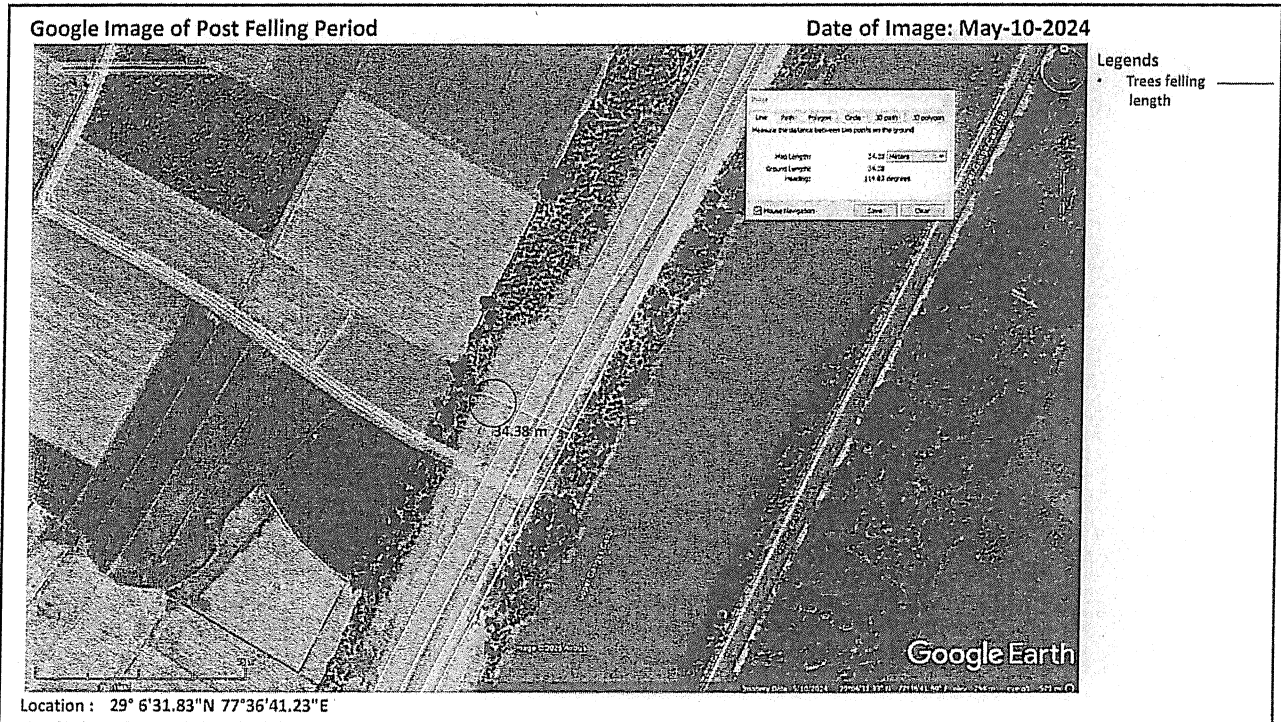
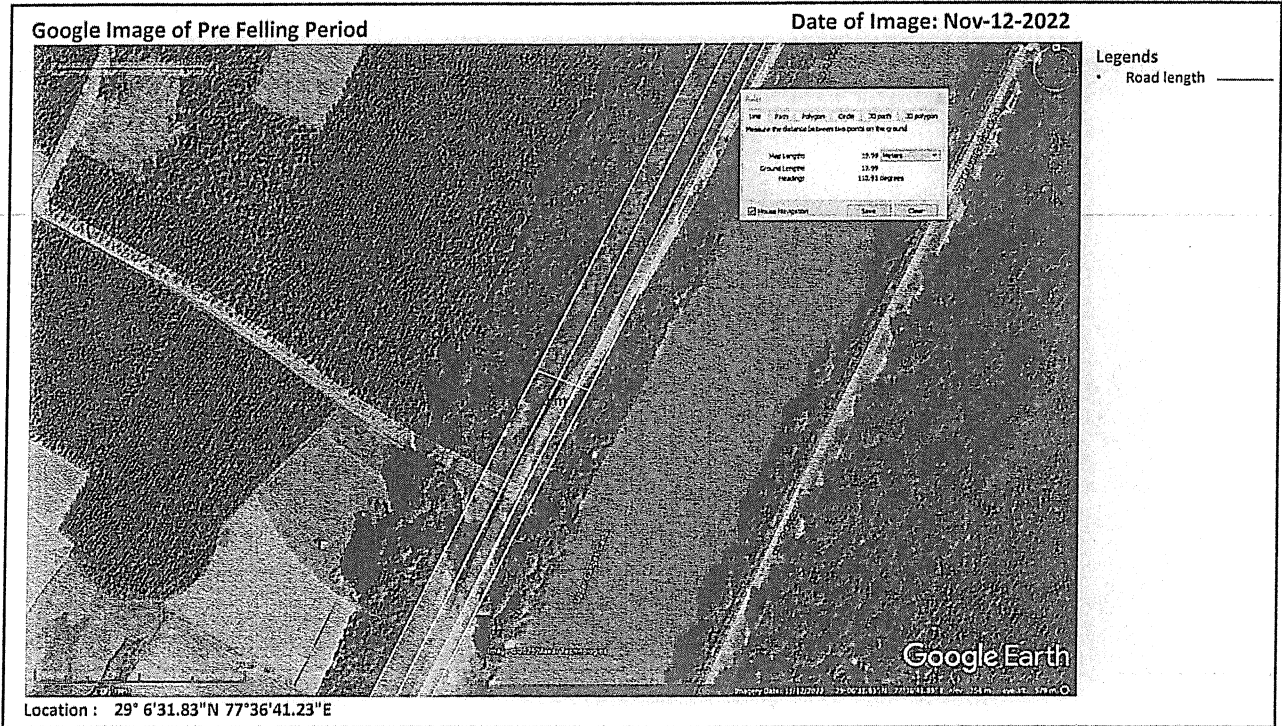
1. Compensation of land: Notification of equivalent non-forest land as RF/PF prior to Stage-II (final) approval (Condition 5).
2. Compensation of trees: Through Compensatory Afforestation (Condition 2).
3. Compensation of loss of tree cover in the affected districts: Through additional plantations done in the affected districts (Condition 4).
4. Measures for animals and birds: Raising of plantation on both sides and median of proposed road (Condition 9; canopy bridge for birds and wildlife corridor), and construction of suitable under / over passes in the forest area (Condition 11, for passage of amphibians, reptiles, and other animals). 300 meters of underpasses are suggested within every km stretch of the road in the Ministry's guidelines "Eco friendly measures to mitigate impacts of linear infrastructure on wildlife".

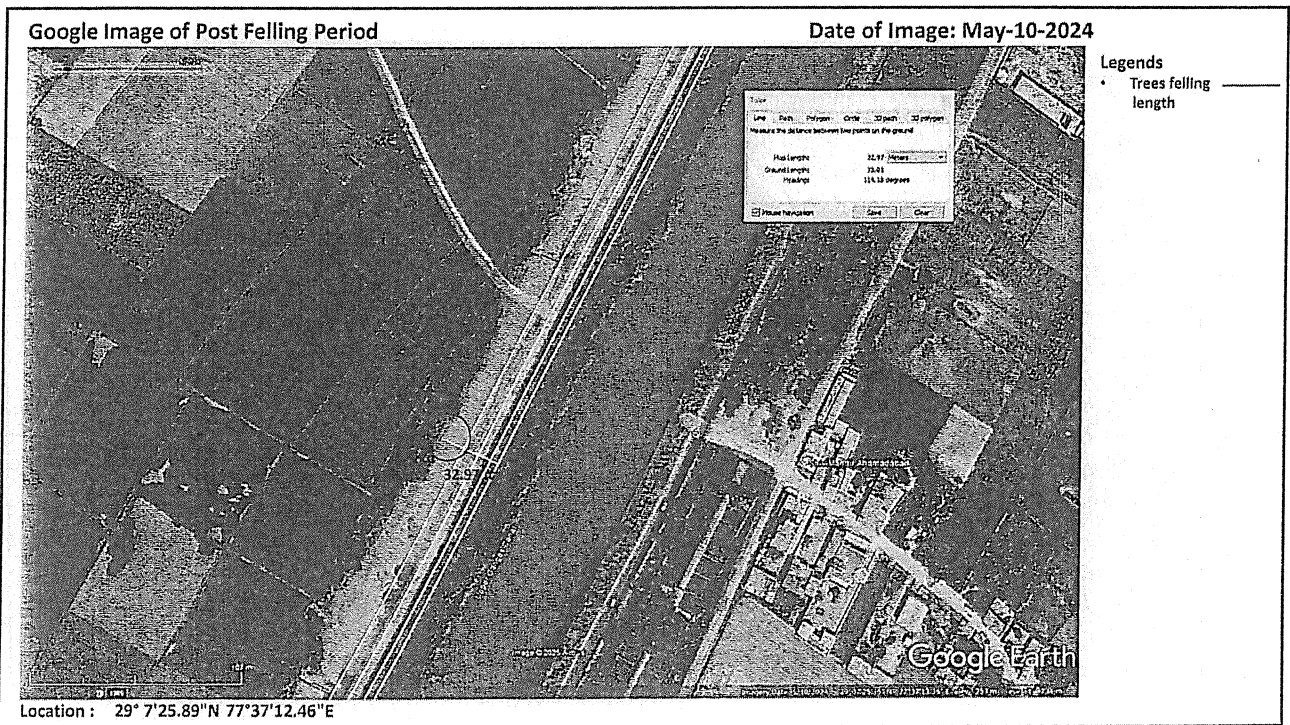
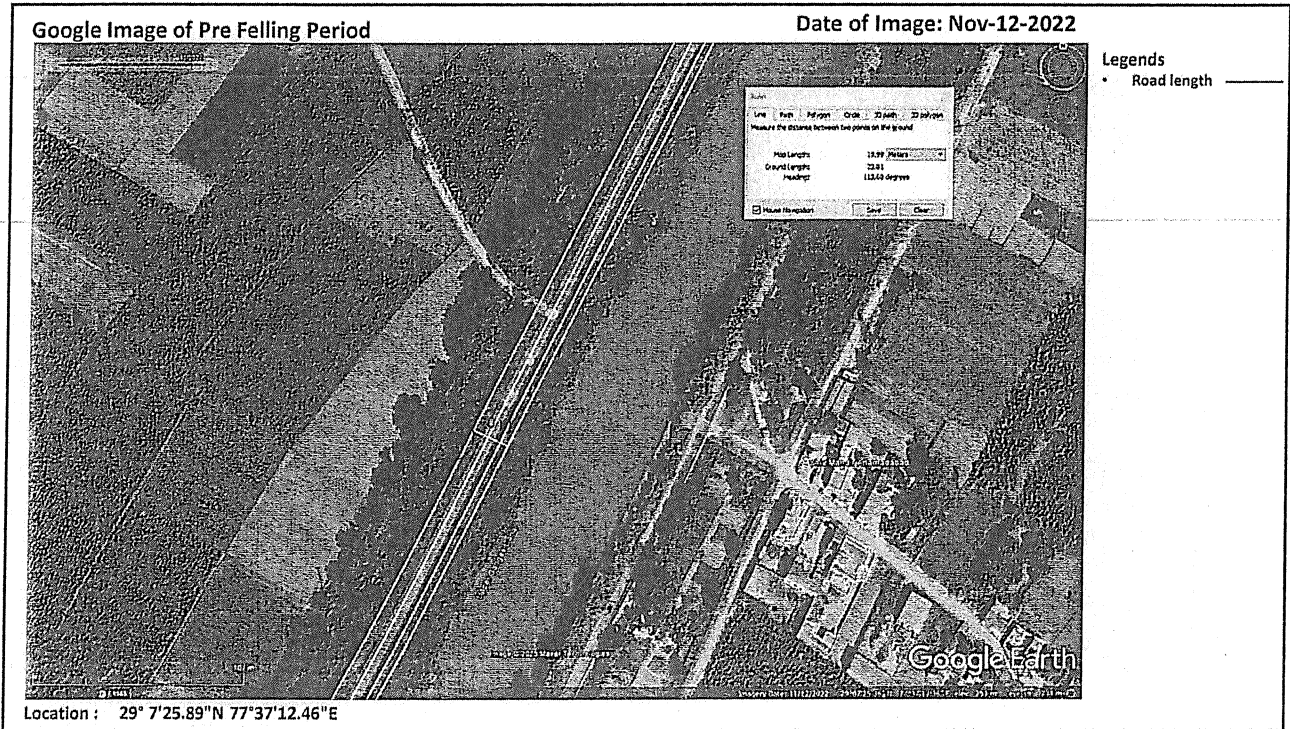
5. No transfer of forest land to user agency till final approval for diversion by Government of India, and consideration for final approval only after fulfillment of stipulated conditions (Last two paragraphs).
6. The environmental damage already done due to removal of trees can be ascertained only after estimation of trees felled. This can be done by FSI after the proposal submitted by FSI to the DM, Meerut is cleared and FSI deploys teams for estimation of felled trees.

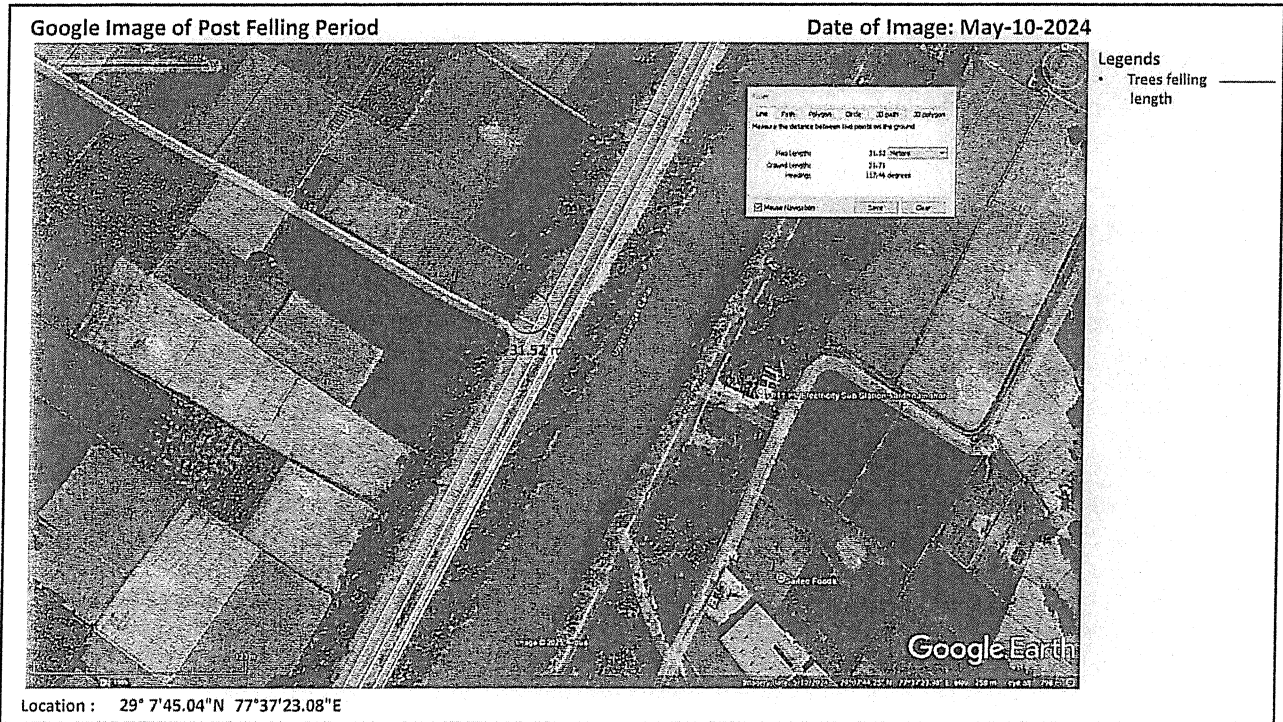
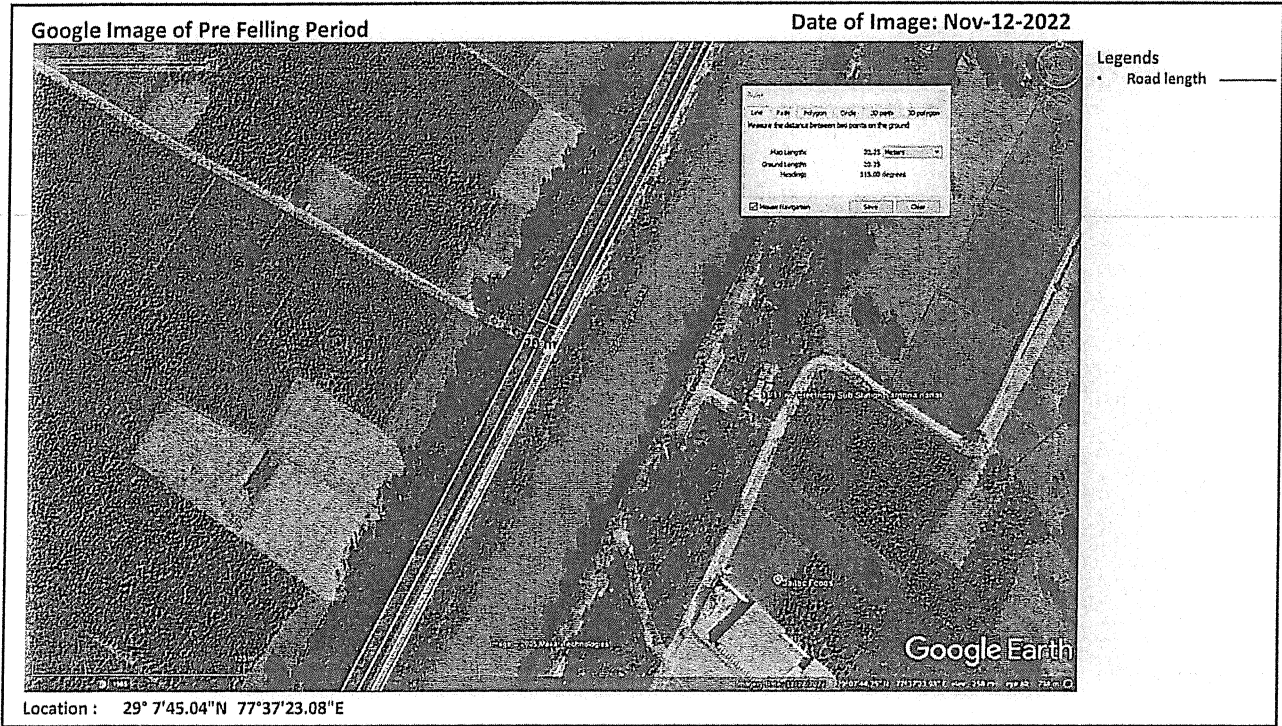
Appendix 1

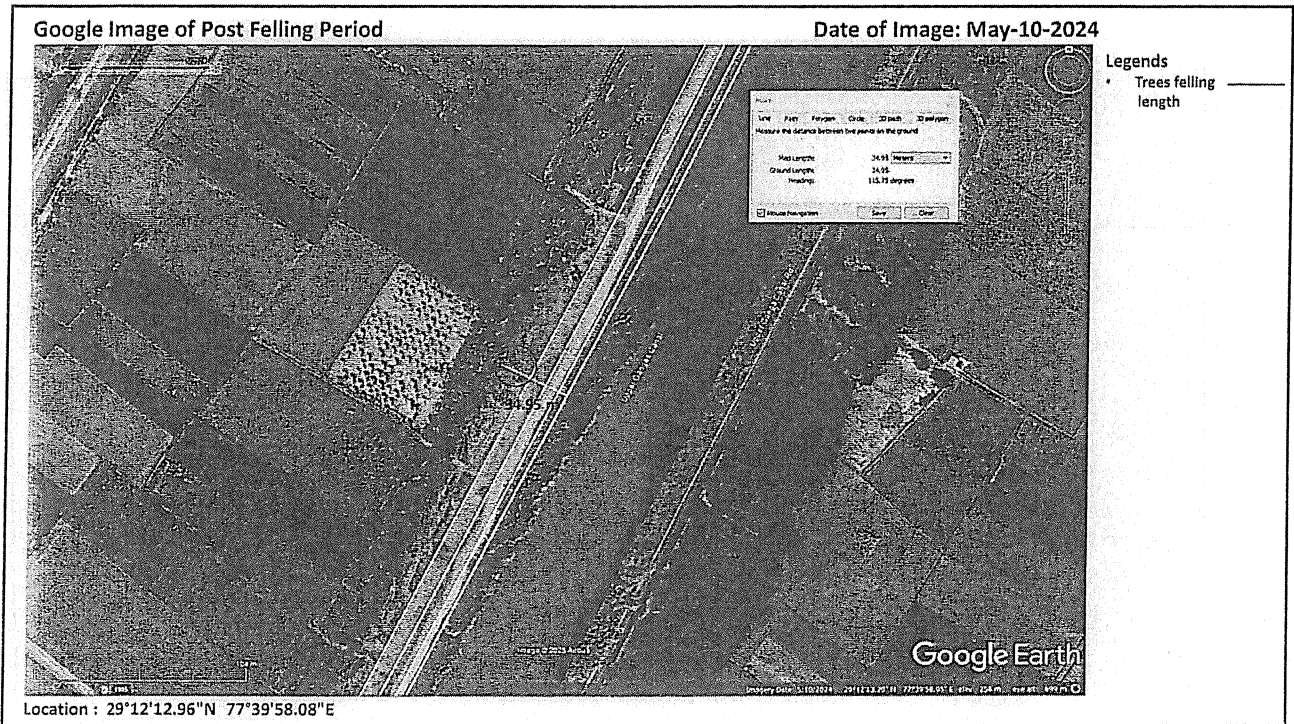
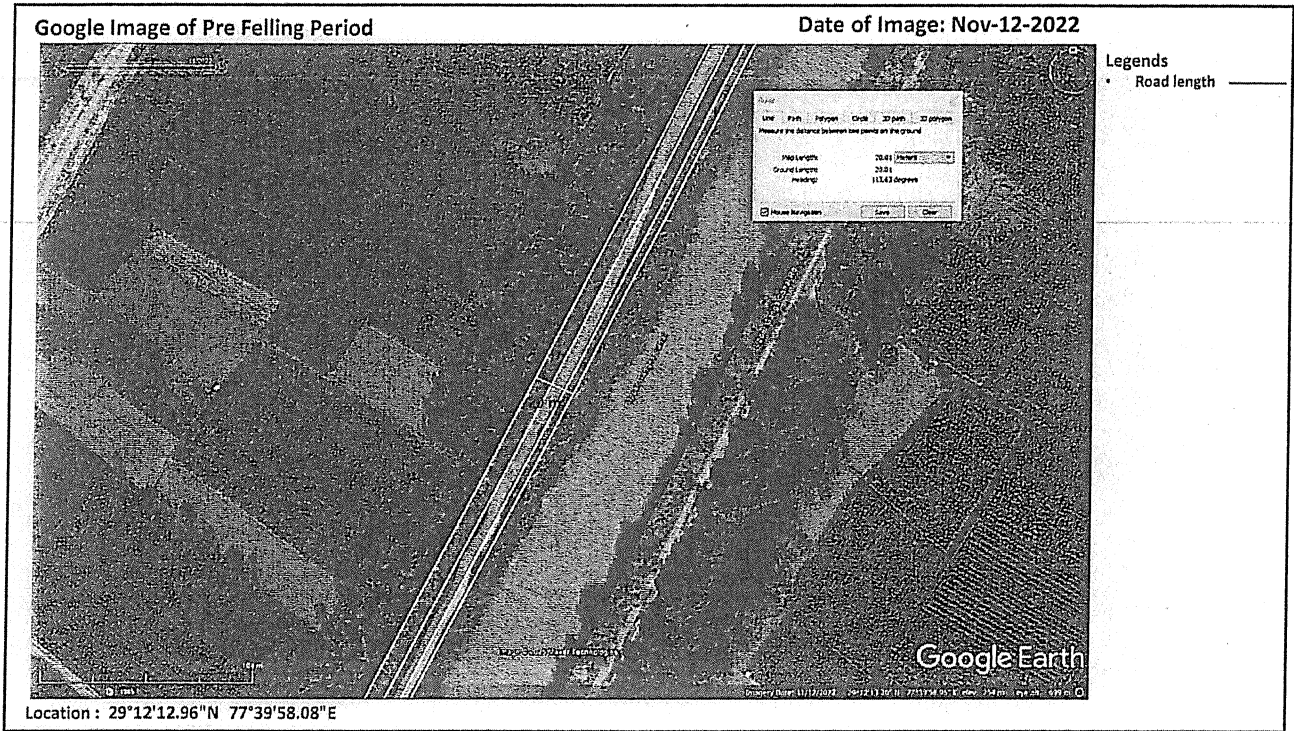
Satellite images of locations where clearing width exceeds 20 meters

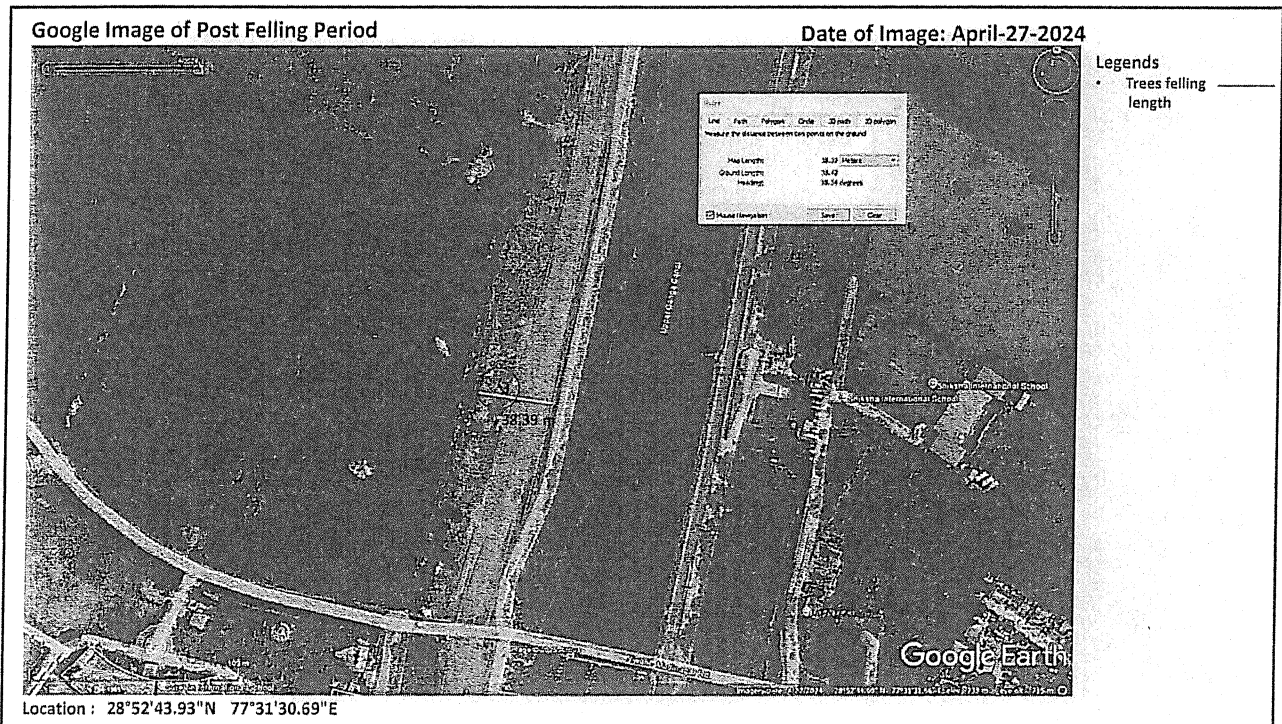
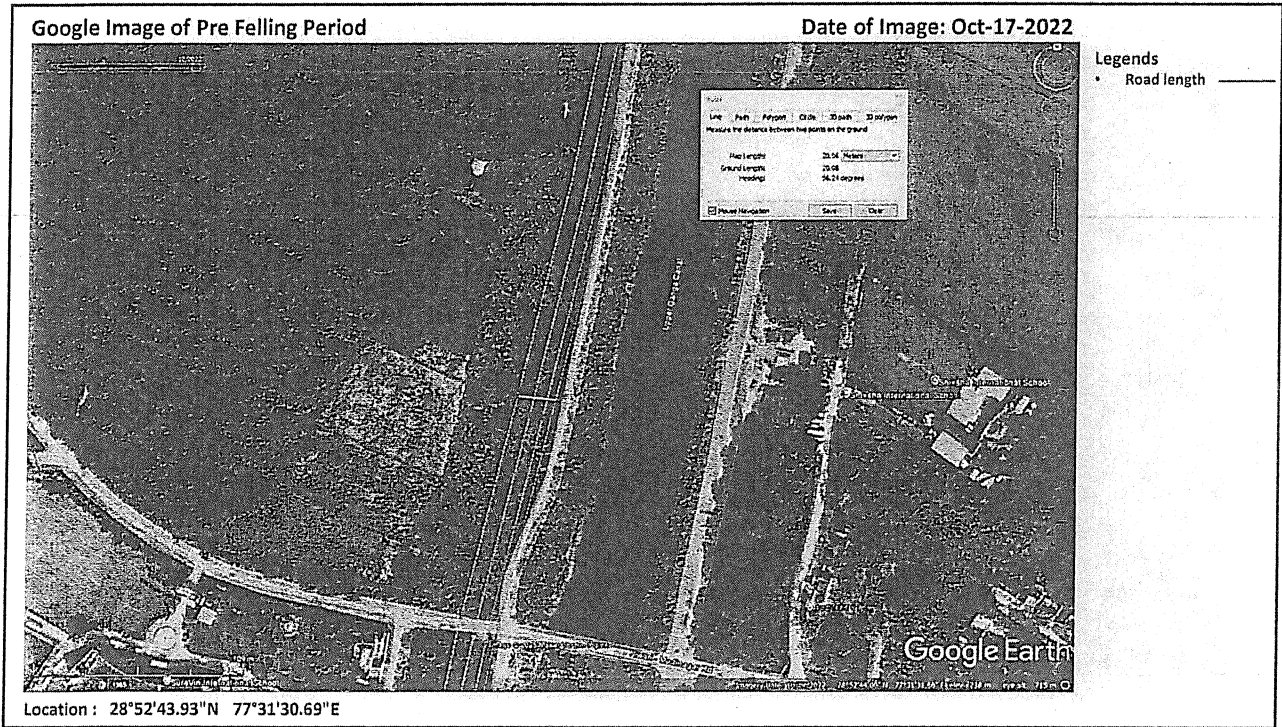


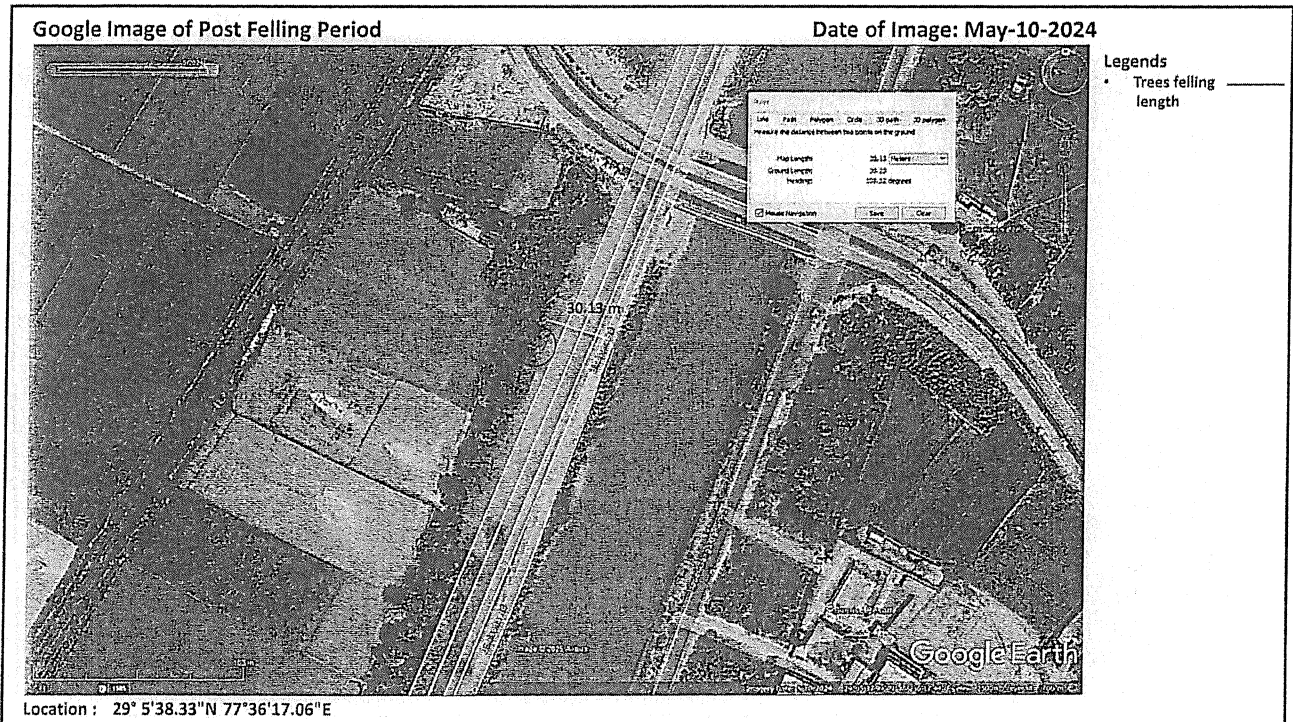
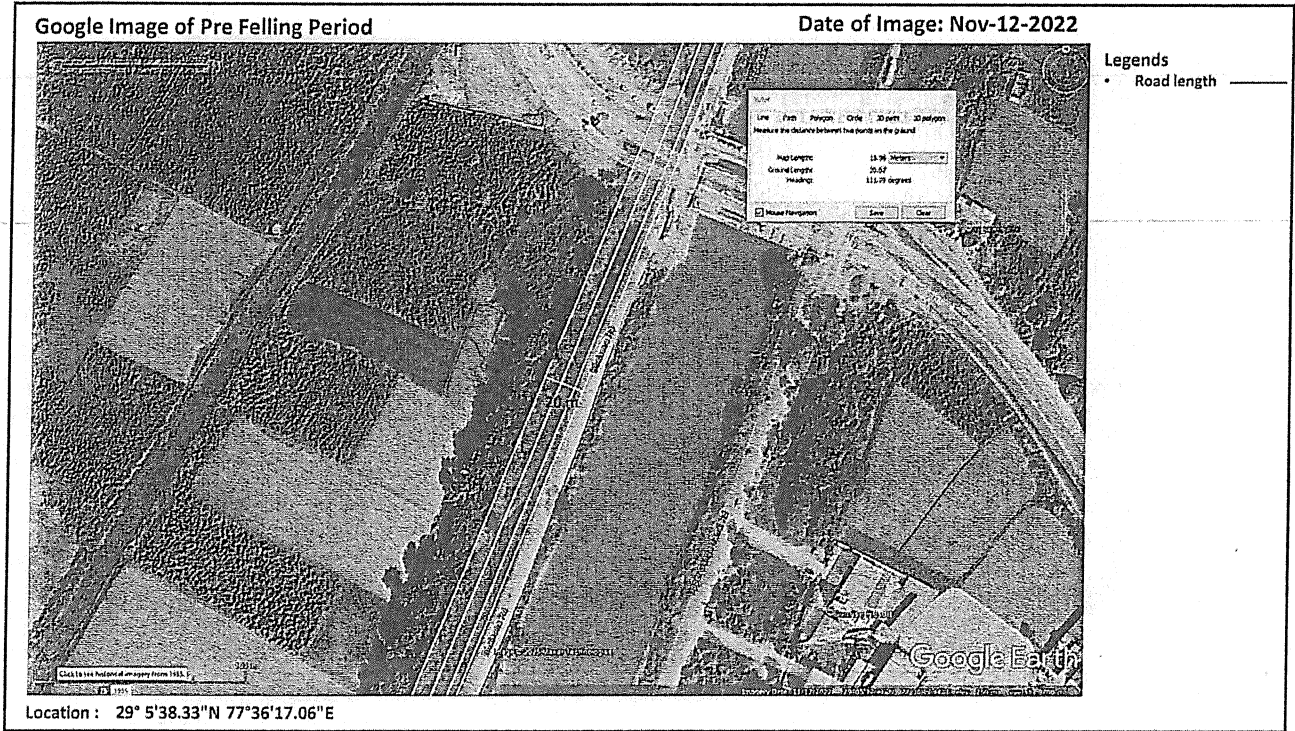


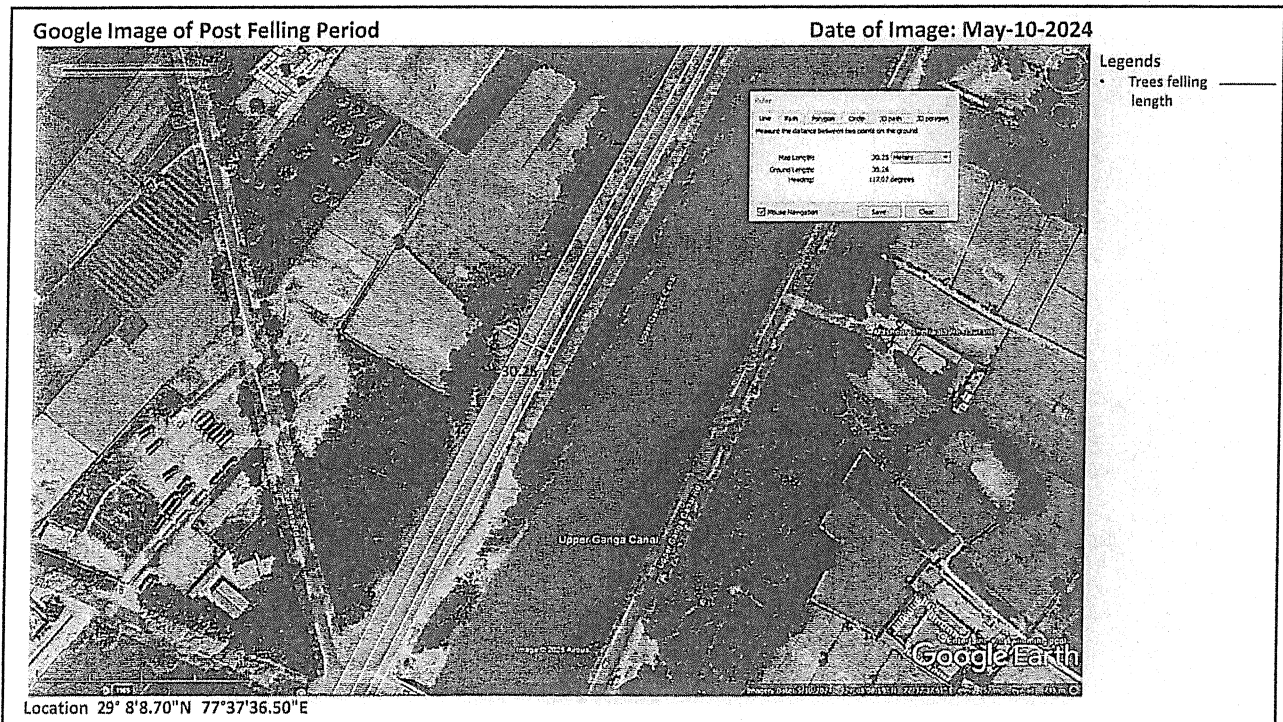
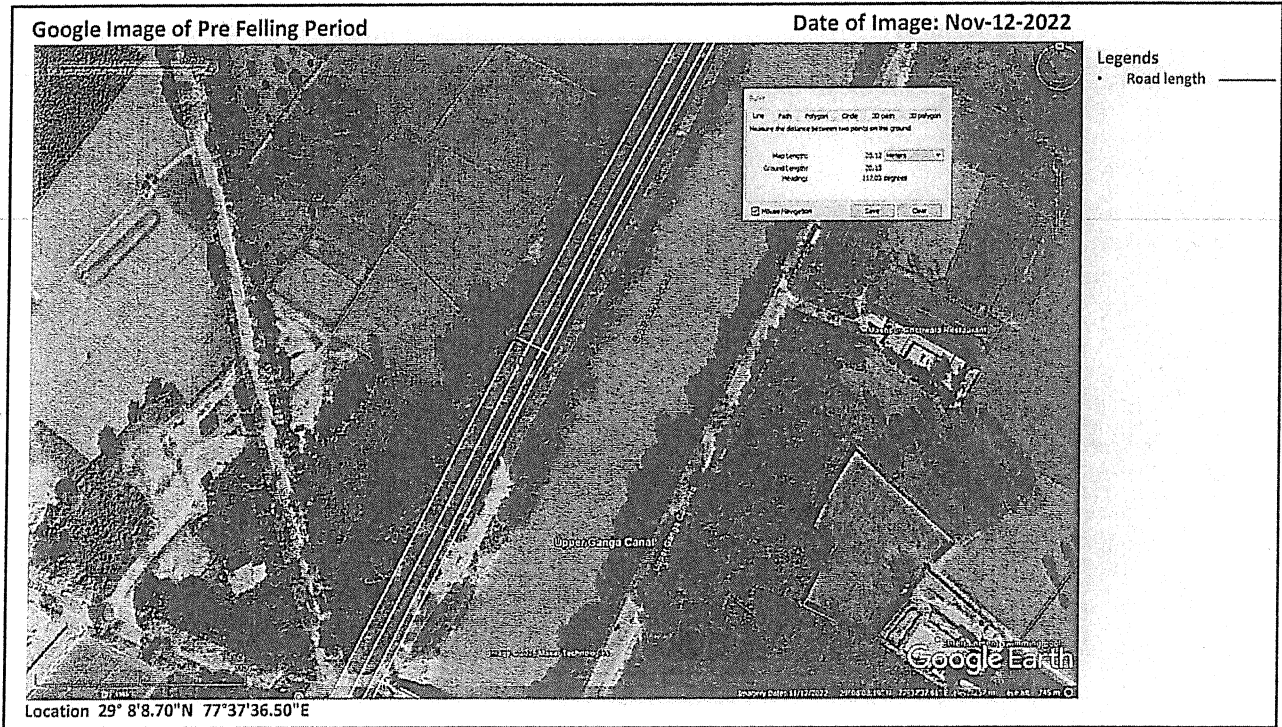












2060

No. 22-506/2024-FGD - 701

Forest Survey of India
Ministry of Environment, Forest & Climate Change
Govt. of India
Kaulagarh Road, PO – IPE
Dehradun – 248195



Dated: 4 December, 2024

To,

Shri Deepak Meena, IAS,
District Magistrate, Meerut,
Lalkurti Bazaar, Police Lines,
Meerut, Uttar Pradesh - 250001

Sub: Budget estimate for procurement of satellite imageries with reference to the order dated 09.08.2024 passed in the original application no. 238/2024 by the Hon'ble National Green Tribunal, New Delhi - reg.

Ref: Hon'ble National Green Tribunal, New Delhi order dated 09.08.2024 passed in the original application no. 238/2024.

Sir,

With reference to the above subject, as it was proposed to analyze the area cleared for the proposed Kawad road project on the right side of the Upper Ganga Canal using satellite imageries and to ascertain if the figures relating to felling of trees till now as disclosed before the tribunal are correct or the trees in excess of those have been cut. In view of the above, High resolution satellite data will be procured from NRSC and other foreign vendors (for pre and post period). Technical teams from FSI Dehradun will be deployed to carry out the DGPS survey and recording of Geo coordinates and field teams from FSI will undertake data collection in identified field plots under the supervision and guidance of the senior officers from FSI Dehradun.

The tentative budget estimate for the proposed work is as follows:

Sl. No.	Description of Activity	Expenditure (in Rs.)
1	<u>Procurement of the required high resolution satellite imageries (pre and post period)</u>	6,00,000/-
2	Wages of two analysts @ Rs. 50,000/- for 30 Days.	1,00,000/-
3	<u>DGPS Survey & recording of co-ordinates in project area</u> Deployment of technical teams and it's supervision	5,00,000/-
4	<u>Sampling Based Field Plot Layout:</u> Deployment of field teams and it's supervision	8,00,000/-
5	Visit of other Senior Officers for M&E (lumpsum)	1,50,000/-
6	Other Miscellaneous Expenditures (@5%)	1,07,500/-
Total budget required		22,57,500/-

P.T.O

2061

Hence, it is requested that an amount of Rs. **22,57,500/- (Twenty Two Lakhs Fifty Seven Thousand Five Hundred Only)** in respect of above activities carried out by FSI may be provided in the following bank account of FSI:

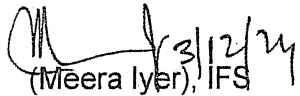
Account Number: 496902010003402

IFSC Code: UBIN0549690

Bank Name: Union Bank of India, FRI Branch, Dehradun

This is issued with the approval of Director General, FSI Dehradun.

Yours faithfully,


(Meera Iyer), IFS
Joint Director (FGD)

016

Issued
24/12/24
J

Email


Joint Director FGD


O.A. 238 of 2024 titled NEWS ITEM TITLED "UP GIVES PERMISSION TO FELL 112000 TREES FOR ROAD ALONG UPPER GANGA CANAL" APPEARING IN HINDUSTAN TIMES DATED 01.02.2024 VS BEFORE THE HON'BLE, NGT, NEW DELHI as -reg.


From : Regional Office Lucknow <rocz.lko-mef@nic.in> Fri, Jan 24, 2025 04:39 PM
Subject : O.A. 238 of 2024 titled NEWS ITEM TITLED "UP GIVES PERMISSION TO FELL 112000 TREES FOR ROAD ALONG UPPER GANGA CANAL" APPEARING IN HINDUSTAN TIMES DATED 01.02.2024 VS BEFORE THE HON'BLE, NGT, NEW DELHI as -reg. 📎 3 attachments
To : DG FSI <dgfsi@fsi.nic.in>, Joint Director FGD <jdnfdmc@fsi.nic.in>
Cc : Dattatray Bibhishan Shere <s.dattatray@gov.in>, DEEPIKA CHAUDHARY <am172@ifs.nic.in>

Respected Madam/Sir,
Kindly find the attached documents herewith.

With regards,
MoEF&CC
Regional Office
Lucknow

 **Letter to FSI OA 238 of 2024.pdf**
616 KB

 **121197 Part 1.pdf**
628 KB

 **111297 Part II.pdf**
1 MB



भारत सरकार
Government of India
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय
Ministry of Environment, Forest & Climate Change
क्षेत्रीय कार्यालय, लखनऊ
Regional Office, Lucknow



केन्द्रीय भवन, ग्यारवां तल, सेक्टर एच, अलीगंज, लखनऊ-226024

Kendriya Bhawan, 11th Floor, Sector H, Aliganj, Lucknow-226024, Phone No : 0522-2326696

Email : roc.lko-mef@nic.in, goimocfrolko@gmail.com

File No: L-1315/U.P./2024/1003

Date: 24.01.2025

By Email/Speed Post
Court matter

To,

Meera Iyer, IFS
Joint Director (FGD)
Forest Survey of India
Govt. of India, MoEF&CC
Kaulagarh Road, PO-I.P.E,
Dehradun-248195
Email: dgsi@fsi.nic.in , jdnfdmc@fsi.nic.in

Sub: O.A. 238 of 2024 titled NEWS ITEM TITLED "UP GIVES PERMISSION TO FELL 112000 TREES FOR ROAD ALONG UPPER GANGA CANAL" APPEARING IN HINDUSTAN TIMES DATED 01.02.2024 VS BEFORE THE HON'BLE, NGT, NEW DELHI as -reg.

Ref: Your No. 22-433/2024-FGD-868 dated 16.01.2025.

Sir,

Kindly refer to above cited subject matter and referred letter. As desired, a copy of the application made by PWD, State of U.P. for grant of Stage-I approval is enclosed for your perusal & further necessary action.

You may also access the application and related documents through PARIVESH Portal (Pro-Active and Responsive facilitation by Interactive, Virtuous and Environmental Single-window Hub) <https://parivesh.nic.in/> by Online Proposal No. FP/UP/ROAD/121197/2021. This is for your perusal & further necessary action.

Encl: As above

Yours Sincerely,

(Ms. Vijaya Ratre)

Assistant Inspector General of Forests (Central)

Copy to:

1. Assistant Inspector General of Forests, ROHQ Division, MoEF&CC, New Delhi.

(Ms. Vijaya Ratre)

Assistant Inspector General of Forests (Central)

2064

FORM - A

Form for seeking prior approval of Central Government under section 2 of the Forest(Conservation) Act, 1980 for
Diversion of fresh forest area

PART - I

(To be filled up by User Agency)

A. General Details

A-1. Project Details

(i). **Proposal No. :** FP/UP/ROAD/121197/2021

(ii). **Name of Project for which Forest Land is required :** Diversion of P.F. Land for Construction of Choudhary Charan Singh Kavad Marg on RHS side Shoulder of Upper Ganga Canal from Km Ch. 51.910 To Km Ch.163.40 in district- Muzaffer Nagar, Meerut,

(iii). **Short narrative of the proposal and Project/scheme for which the forest land is required :** Diversion of P.F. Land for Construction of Choudhary Charan Singh Kavad Marg on RHS side Shoulder of Upper Ganga Canal from Km Ch. 51.910 To Km Ch.163.40 in district- Muzaffer Nagar, Meerut, Ghaziabad in state of UP

(iv). **State :** Uttar Pradesh

(v). **Category of the Proposal :** Road

(vi). **Shape of forest land proposed to be diverted :** Linear

(vii). **Estimated cost of the Project(Rupees in lacs) :** 62874.26

(viii). **Area of forest land proposed for diversion(in ha.):** 222.98

(ix). **Non-forest land required for this project(in ha.):** 0

(x). **Total period for which the forest land is proposed to be diverted(in years):** 99

A-2. Details of User Agency

(i). **Name :** CONSTRUCTION DIVISION PWD MEERUT

(ii). **Address1 :** OFFICE OF EXECUTIVE ENGINEER CONSTRUCTION DIVISION (BUILDING), PWD MEERUT

(iii). **Address2 :** NIL

(iv). **State :** Uttar Pradesh

(v). **District :** Meerut

(vi). Pin : 250003

(vii). Landmark : NIL

(viii). Email address : cd1pwdmeerut1@gmail.com

(ix). Landline Telephone No. : 0-

(x). Fax No. : 0-

(xi). Mobile No. : 9897597240

(xii). Website (if any) : NIL

(xiii). Legal status of User Agency : State Government

A-3. Details of Person Making Application

(i). First Name: Chandra

(ii). Middle Name: Pal

(iii). Last Name: Singh

(iv). Gender: Male

(v). Designation: EXECUTIVEENGINEER

(vi). Address 1: OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION BUILDING, PWD MEERUT

(vii). Address 2: NIL

(viii). State: Uttar Pradesh

(ix). District: Meerut

(x). Tehsil: Meerut

(xi). Pin: 250003


(xii). Landmark: NIL

(xiii). Email Address: cd1pwdmeerut1@gmail.com

(xiv). Landline Telephone No.: 0-

(xv). Fax No.: NIL

(xvi). Mobile No.: 7535084318

(xvii). Copy of documents in support of the competence/authority of the person making this application to make application on behalf of the User Agency: 

B. Details of land required for the Project

B-1. Details of proposal seeking prior approval of Central Government under the Act for diversion of forest land for the Project already submitted in the past

List of proposal submitted in Past							
S.no	Proposal Status.	Proposal No.	Moef File No.	Area Proposed for Diversion(Ha.)	Area Diverted(Ha.)	Date of In-Principle Approval	Date of Final Approval
NIL							

B-2. Details of forest land proposed to be diverted

B-2.1 Details of Divisions involved

Details of Divisions involved			
S.no	Division Name	Forest Land(ha.)	Non-Forest Land(ha.)
1.	Social Forestry Division Muzaffarnagar	113.68	0
2.	Social Forestry Division Meerut	84.6	0
3.	Social Forestry Division Ghaziabad	24.7	0
Total		222.98	0

B-2.2 Details of Districts involved

District wise breakup			
S.no	District Name	Forest Land(ha.)	Non-Forest Land(ha.)
1.	Muzaffarnagar	113.68	0
1.	Meerut	84.6	0
3.	Ghaziabad	24.7	0
Total		222.98	0

B-2.3 Village wise breakup




Villages wise breakup			
S.no	Village	Forest Land(ha.)	Non-Forest Land(ha.)
1	Dhamat	5.38	0
2	Jamalpur	4.9	0
3	Gurupur	4.1	0
4	Kamhera	7.6	0
5	Nagla Mehrdad	7	0
6	Basera	4.4	0
7	Nirgajni	1.4	0


8	Belda	7.4	0
9	Mohdmdpur Majra	5.7	0
10	Behda Thuru	1	0
11	Bhopa	5.1	0
12	Nagla Buzurg	3.6	0
13	Joli	6.9	0
14	Dukheri	5.7	0
15	Kantka	2.2	0
16	Mandord	2	0
17	Nagla Kabir	2	0
18	Chittora	4	0
19	Khera Moukpur	4.2	0
20	Nauna	4.4	0
21	Sarai Rasoolpur	6.4	0
22	Bhainsi	12.2	0
23	Satheri	2.8	0
24	Mohdmdpur Maffi	3.3	0
25	Salava	5.3	0
26	Kapsaad	1.9	0
27	Daulatpur	5.1	0
28	Aterna	3.2	0
29	Nagla Aardar	0.8	0
30	kulanjan	6.6	0
31	Sardhana	4.4	0
32	Madhiyai	5	0
33	Naoo	2.2	0
34	Ratangiri	4.6	0
35	Bhalsona	2	0
36	Jatpura	2.4	0
37	Dungar	4.2	0
38	Puth khas	4.8	0
39	Bhola	2.8	0
40	Sisaula Khurd	5	0
41	Tikri	3.2	0
42	Janni Khurd	1.4	0
43	Janni Khas	5.4	0
44	Sival Khas	2	0
45	Nagla Kumbha	2.4	0
46	Pastra	1.2	0
47	Pachgaon	3	0
48	Johra	5.7	0
49	Niwadi	4.7	0
50	Peinga	2.94	0
51	Ujheida	2.38	0
52	Saunda	3.85	0
53	Didauli	5.51	0
54	Abupur	5.32	0
Total		222.98	0


Component wise breakup


Component wise breakup			
S.no	Component	Forest Land(ha.)	Non-Forest Land(ha.)
1	Total Area of Road in Muzaffernagar District	113.68	0
2	Total Area of Road in Meerut District	84.6	0
3	Total Area of Road in Ghaziabad District	24.7	0
Total		222.98	0

C. Maps of forest land proposed to be diverted

Division 1. : Social Forestry Division Muzaffarnagar		
(i). Area of forest land proposed to be diverted(in ha.) : 113.68		
(ii). Nature of the Project: Linear		
(b). No. of Segments : One		
Segment wise details		
Segments	Segment Area(in ha.)	Kml File of Segments (To view KML file on google the same may be downloaded and then open if in google earth install in your computer).
1.	113.68	 View File
(iii). Copy of Survey of India Toposheet indicating boundary of forest land proposed to be diverted: 		
(iv). Scanned copy of the Geo-referenced map of the forest land proposed to be diverted prepared by using GPS or Total Station: 		

Division 2. : Social Forestry Division Ghaziabad		
(i). Area of forest land proposed to be diverted(in ha.) : 24.7		
(ii). Nature of the Project: Linear		
(b). No. of Segments : One		
Segment wise details		
Segments	Segment Area(in ha.)	Kml File of Segments (To view KML file on google the same may be downloaded and then open if in google earth install in your computer).
1.	24.7	 View File

(iii). Copy of Survey of India Toposheet indicating boundary of forest land proposed to be diverted: 


(iv). Scanned copy of the Geo-referenced map of the forest land proposed to be diverted prepared by using GPS or Total Station: 


Division 3. : Social Forestry Division Meerut


(i). Area of forest land proposed to be diverted(in ha.) : 84.6

(ii). Nature of the Project: Linear


(b). No. of Segments : One

Segment wise details		
Segments	Segment Area(in ha.)	Kml File of Segments (To view KML file on google the same may be downloaded and then open if in google earth install in your computer).
1.	84.6	 View File

(iii). Copy of Survey of India Toposheet indicating boundary of forest land proposed to be diverted: 

(iv). Scanned copy of the Geo-referenced map of the forest land proposed to be diverted prepared by using GPS or Total Station: 

D. Justification for locating the Project in forest land and details of alternatives examined:

(i). Copy of note containing justification for locating the Project in forest land: 

(ii). Whether a copy of map indicating location of alternative examine is required to be provided:
No

(a). Reason for not providing such map: no alternate available.

E. Employment likely to be generated

(i). Whether the Project is likely to generate employment?: Yes

(ii). Permanent/Regular Employment(Number of persons): 45

(iii). Temporary Employment(Number of person-days): 60000

F. Displacement of People due to the Project, if any

(i). Whether Project involves displacement?: No

G. Details of Cost-Benefit analysis for the Project

(i). Whether the Project requires Cost-Benefit analysis?: Yes

(a). Copy of Cost-Benefit analysis:



H. Status of Environmental Clearance

(i). Whether the Project requires Clearance under the Environment (Protection) Act 1986 ? : No

I. Status of Wildlife Clearance

(i). Whether the Project or a part thereof is located in any Protected Area or their Eco sensitive zone? : No

J. Applicability of special provisions governing Scheduled Areas

(i). Whether the Project or a part thereof is located in a Scheduled Area? : No

K. Status of settlement of rights under the Forest Rights Act, 2006 on the forest land proposed to be diverted

(i). Whether the process for settlement of Rights under the Forest Rights Acts 2006 on the forest land proposed to be diverted has been completed? : No


L. Details of land identified for Compensatory Afforestation

(i). Whether non-forest or Revenue forest land is required to be provided by User Agency?: Yes

(ii). Whether the area of non-forest land or Revenue forest land required to be provided by User Agency for raising Compensatory Afforestation is less than area of forest land proposed to be diverted ? : No


(iii). No. of districts involved for raising Compensatory Afforestation: 1


(iv). No. of patches: Twelve

District 1. : Lalitpur	
(a). Village:	BAGHORA
(b). Area(in ha.):	7.66
(c). Copy of KML file of the patch:	 View File
(d). Khasra details:	810/3 AND 817

(e). Present owner: Others

(f). Copy of ownership proof: 


(g). Copy of Mou/agreement executed between the Present owner and the User Agency: 

(h). Copy of non encumbrance certificate for the forest land: 

District 2. : Lalitpur

(a). Village: BAGHORA


(b). Area(in ha.): 17.7


(c). Copy of KML file of the patch:  [View File](#)

(d). Khasra details: 15 ,16 AND 17

(e). Present owner: Others

(f). Copy of ownership proof: 


(g). Copy of Mou/agreement executed between the Present owner and the User Agency: 

(h). Copy of non encumbrance certificate for the forest land: 

District 3. : Lalitpur

(a). Village: KAPASI


(b). Area(in ha.): 16


(c). Copy of KML file of the patch:  [View File](#)

(d). Khasra details: 251





(e). Present owner: Others

(f). Copy of ownership proof: 





(g). Copy of Mou/agreement executed between the Present owner and the User Agency: 

(h). Copy of non encumbrance certificate for the forest land: 

District 4. : Lalitpur


- (a). Village: jakhlon
- (b). Area(in ha.): 20.3
- (c). Copy of KML file of the patch:  [View File](#)
- (d). Khasra details: 606/4
- (e). Present owner: Others
- (f). Copy of ownership proof: 
- (g). Copy of Mou/agreement executed between the Present owner and the User Agency: 
- (h). Copy of non encumbrance certificate for the forest land: 

District 5. : Lalitpur

- (a). Village: jakhlon
- (b). Area(in ha.): 9.74
- (c). Copy of KML file of the patch:  [View File](#)
- (d). Khasra details: 532/1
- (e). Present owner: Others
- (f). Copy of ownership proof: 
- (g). Copy of Mou/agreement executed between the Present owner and the User Agency: 
- (h). Copy of non encumbrance certificate for the forest land: 

District 6. : Lalitpur


- (a). Village: jakhlon
- (b). Area(in ha.): 2.4


(c). Copy of KML file of the patch:  [View File](#)

(d). Khasra details: 523

(e). Present owner: Others

(f). Copy of ownership proof: 


(g). Copy of Mou/agreement executed between the Present owner and the User Agency: 

(h). Copy of non encumbrance certificate for the forest land: 

District 7. : Lalitpur

(a). Village: jakhlon


(b). Area(in ha.): 18


(c). Copy of KML file of the patch:  [View File](#)

(d). Khasra details: 752

(e). Present owner: Others

(f). Copy of ownership proof: 


(g). Copy of Mou/agreement executed between the Present owner and the User Agency: 

(h). Copy of non encumbrance certificate for the forest land: 

District 8. : Lalitpur

(a). Village: dhoujhari


(b). Area(in ha.): 2.24


(c). Copy of KML file of the patch:  [View File](#)

(d). Khasra details: 302/2

(e). Present owner: Others

(f). Copy of ownership proof: 


(g). Copy of Mou/agreement executed between the Present owner and the User Agency: 

(h). Copy of non encumbrance certificate for the forest land: 

District 9. : Lalitpur

(a). Village: dhoujari


(b). Area(in ha.): 90.5


(c). Copy of KML file of the patch:  [View File](#)

(d). Khasra details: 27

(e). Present owner: Others

(f). Copy of ownership proof: 


(g). Copy of Mou/agreement executed between the Present owner and the User Agency: 

(h). Copy of non encumbrance certificate for the forest land: 

District 10. : Lalitpur

(a). Village: dhoujori


(b). Area(in ha.): 30.2


(c). Copy of KML file of the patch:  [View File](#)

(d). Khasra details: 26





(e). Present owner: Others

(f). Copy of ownership proof: 





(g). Copy of Mou/agreement executed between the Present owner and the User Agency: 

(h). Copy of non encumbrance certificate for the forest land: 

District 11. : Lalitpur

- (a). Village: baghora
- (b). Area(in ha.): 6.71
- (c). Copy of KML file of the patch:  [View File](#)
- (d). Khasra details: 739 and 740
- (e). Present owner: Others
- (f). Copy of ownership proof: 
- (g). Copy of Mou/agreement executed between the Present owner and the User Agency: 
- (h). Copy of non encumbrance certificate for the forest land: 





















District 12. : Lalitpur

- (a). Village: baghora
- (b). Area(in ha.): 8.1
- (c). Copy of KML file of the patch:  [View File](#)
- (d). Khasra details: 228
- (e). Present owner: Others
- (f). Copy of ownership proof: 
- (g). Copy of Mou/agreement executed between the Present owner and the User Agency: 
- (h). Copy of non encumbrance certificate for the forest land: 

(v). Scanned copy of the map of the land identified for creation of Compensatory Afforestation prepared by using GPS or Total Station: 

(vi). Copy of Survey of India Toposheet in 1:50,000 scale indicating location of the land identified for creation of Compensatory Afforestation: 

Additional information Details

Documents		
S.No	Documents	Remarks
1		alculation of NPV Levies
2		Certificate of Forest land
3		copy of villagewise chainage detail of Road
4		Project approval letter from Govt. of uttar Pradesh
5		NOC letter from Irragination Department
6		Job not working Certificate
7		Mak Management Plan
8		standard condition
9		undertaking for CA
10		undertaking for NPV
11		P.F. Land Gazette Notification
12		undertaking for abiding rules and regulation
13		Plan profile
14		Detail Area Calculation
15		MOEF EDS DATED 21.09.2021 COMPLIANCE
16		NFL 10 YEAR PLANTATION SCHEME LALITPUR
17		NFL LAND VIP LETTER GO UNDERTAKING
18		LALITPUR NFL CA SCHEME
19		MOEF COMPLIACE 08.08.2022
20		EXEN LETER TO MOEF EDS 26.09.2022 COMPLIANCE

PART-II

(To be filled by the concerned Deputy Conservator of Forest)

State Serial No. of proposal : UP-0129/2021

1. Location of the project/Scheme : Uttar Pradesh

- (i) State / Union Territory : Uttar Pradesh
(ii) District : Muzaffarnagar, Meerut, Ghaziabad
(iii) Forest Division : Social Forestry Division Muzaffarnagar, Social Forestry Division Meerut, Social Forestry Division Ghaziabad
(iv) Area of forest land proposed for diversion (in ha.) : 222.98
(v) Category of the Proposal: Road

2. Legal status of forest land proposed for diversion

S. No.	Division	Forest Land(ha.)	Legal Status
1	Social Forestry Division Ghaziabad	24.7	Protected Forest
2	Social Forestry Division Meerut	84.6	Protected Forest
3	Social Forestry Division Muzaffarnagar	113.68	Protected Forest
Total		222.98	

Division 1. : Social Forestry Division Ghaziabad**3. District wise area to be diverted in the division**

S. No.	District	Area(ha.)
1	Ghaziabad	24.7
Total		24.7

4. Details of Vegetation available in the forest land proposed for diversion**(i) Density of vegetation**

S. No.	Area(in ha.)	Density	Eco-Class
1	24.7	0.8	Eco 3
Total.		24.7	

(ii) Species-wise local/scientific names and girth-wise enumeration of trees at FRL

S. No.	Scientific Name	Local Name	(0-30)cm.	(31-60)cm.	(61-90)cm.	(91-120)cm.	(121-150)cm.	(>150)cm.
1	Acacia Catechu	khair	0	14	0	0	0	0
2	Butea Monosperma	Dhaak	0	2	0	1	2	0
3	Prosopis Juliflora	Prosopis	0	409	53	18	12	15
4	Jatropha Curcas	Jatrupa	0	67	2	0	0	0
5	Terminalia Bellarica	Baheda	0	52	62	19	4	0
6	Zizyphus Jujuba	Ber	0	7	7	2	0	0
7	Albizia Procera	siras	83	25	37	9	2	0
8	Prosopis Juliflora	jaad	0	25	4	0	0	0
9	Kigelia Pinnata	balam kheera	0	2	0	0	0	0
10	Aegle Marmelos	belpatthar	0	3	4	1	0	0
11	Melia Azadirachta	bakayan	0	12	30	5	2	3
12	Dalburgia Sisoo	shisham	7730	981	98	59	13	5
13	Pongamia Pinnata	Kanji	6363	419	117	57	20	4
14	Terminalia Arjuna	Arjun	200	8	7	3	0	9
15	Ficus Lacor	Pilkhan	2228	30	4	1	0	1
16	Syzygium Cumini	Jamun	785	12	3	2	8	0
17	Acacia Auriciformis	Akesia	2000	225	4	0	0	0
18	Pterospermum Acerifolia	Kanak Champa	170	0	0	0	0	0
19	Bauhinia Parviflora	Kachnar	200	14	34	24	0	0
20	Eucalyptus	Eucalyptus	2000	38	63	47	15	11
21	Tectona Grandis	Sagaun	1918	276	45	8	0	0
22	C.Siamia	kesiya syamiya	100	36	11	10	2	0
23	Azadirachta Indica	Neer	20	22	11	17	5	0
24	Holoptelia integrifolia	Chilbil	949	8	1	0	0	0
25	Ficus Bengalensis	Bargad	55	0	0	0	0	3
26	Ficus Religiosa	Peepal	125	13	2	0	0	4
27	Acacia Nilotica	Babool	20	14	2	1	0	0
28	Others	other	196	114	94	58	17	0
Total			25142	2828	695	342	102	55
Sub Total (No of Trees.)			29164					

5. Working plan prescription for the forest land proposed for diversion : Strip Plantation working circle.
6. Brief note on vulnerability of the forest area to erosion : No Soil Erosion.
7. Approximate distance of the proposed site for diversion from boundary of forest(in km.) : 0
8. Significance of the forest land proposed for diversion from wildlife point of view
- Details of wildlife present in and around the forest land proposed for diversion : No
 - Whether forms part of national park, wildlife sanctuary, biosphere reserve, tiger reserve, elephant corridor, wildlife migration corridor etc. : No
 - Whether the forest land proposed for diversion is located within eco-sensitive zone(ESZ) of the Protected Area notified under Wildlife(Protection) Act, 1972 (Note: In case, ESZ of a Protected Area is not notified, then, 10kms distance from boundary of the Protected Area should be treated as ESZ): No
 - Whether any national park, wildlife sanctuary, biosphere reserve, tiger reserve, elephant corridor, wildlife migration corridor etc., is located within 1 Km. from boundary of the forest land proposed for diversion : No
 - Whether any rare/endangered/unique species of flora and fauna found in the area : No
- 9.

Details of any protected archaeological/heritage site/defence establishment or any other important monument located in the area, if any

- Whether any protected archaeological/heritage site/defence establishment or any other important monument is located in the area : No
10. Comment as to the reasonability of the extent of the forest land proposed for diversion
- Whether the requirement of forest land as proposed by the user agency is unavoidable and bare minimum for the project : Yes
11. Details of violation(s), if any ,committed
- Whether any work in violation of the Act or guidelines issued under the Act has been carried out : No
12. Whether work in violation is still in progres(Yes/No) : NIL
13. Details of compensatory afforestation scheme
- Patch wise details of non-forest or Revenue forest land to be provided by User Agency for CA

Patch Wise Details						
S.no	District Name	Village	Area(in ha.)	khasra	KML file	Present Owner file
1	Lalitpur	BAGHORA	7.66	810/3 AND 817		
2	Lalitpur	BAGHORA	17.7	15 ,16 AND 17		
3	Lalitpur	KAPASI	16	251		
4	Lalitpur	jakhlon	20.3	606/4		
5	Lalitpur	jakhlon	9.74	532/1		
6	Lalitpur	jakhlon	2.4	523		
7	Lalitpur	jakhlon	18	752		
8	Lalitpur	dhoujhari	2.24	302/2		
9	Lalitpur	dhoujari	90.5	27		
10	Lalitpur	dhoujori	30.2	26		
11	Lalitpur	baghora	6.71	739 and 740		
12	Lalitpur	baghora	8.1	228		

- Upload a scanned copy of the Geo-referenced map of the forest land proposed for C.A. prepared by using DGPS or Total Station:
- Upload a copy of Survey of India Toposheet indicating boundary of forest land proposed for C.A:
- Copy of CA scheme details: NA
- Copy of CA scheme details: NA

Patch wise details for Degraded Area (To be earmarked by DFO)

Additional information Details

S. No.	Documents	Remarks
1		Kshampurak Praman Patra
2		Laambhawit Praman Patra

3		No wildlife Praman Patra
4		No wildlife Praman Patra
5		No work started Praman Patra
6		NPV Praman Patra
7		Stambh Praman Patra
8		FRA Praman Patra
9		Van Swroop Praman Patra
10		Sanyukt nirikshan report
11		DFO Site inspection GZB

Division 2. : Social Forestry Division Meerut

3. District wise area to be diverted in the division

S. No.	District	Area(ha.)
1	Meerut	84.6
Total		84.6

4. Details of Vegetation available in the forest land proposed for diversion

(i) Density of vegetation

S. No.	Area(in ha.)	Density	Eco-Class
1	84.6	0.4	Eco 3
Total.	84.6		

(ii) Species-wise local/scientific names and girth-wise enumeration of trees at FRL

S. No.	Scientific Name	Local Name	(0-30)cm.	(31-60)cm.	(61-90)cm.	(91-120)cm.	(121-150)cm.	(>150)cm.
1	Acacia Catechu	kher	132	426	69	9	2	0
2	Acacia Nilotica	Babool	0	2	0	0	0	0
3	Albezzia Labbeck	Siris	195	113	20	19	20	21
4	Bombax Ceiba	Semal	159	152	91	82	58	109
5	Ailanthus excelsa	Aroo	2	14	13	17	4	20
6	Alstonia Scholaris	Alostonia	0	0	0	0	1	2
7	Azadirachta Indica	Neem	71	29	17	13	7	3
8	Cassia Siamea	Kesiya Shemiya	254	70	24	39	31	11
9	Cassia Fistula	Amaltass	7	54	16	7	1	2
10	Dalburgia Sisoo	Sheesham	9830	1533	143	56	30	22
11	Eucalyptus	Eucalyptus	4525	422	336	258	93	66
12	Tooni Cedrela	Tun	221	31	3	1	3	0
13	Others	Gutel	15	93	20	4	0	0
14	Others	Kathsgagon	444	919	206	50	16	3
15	Moringa oleifera	Sehjan	383	2	3	0	0	0
16	Calistemon Lanceolatus	Botal Brush	0	1	8	0	0	0
17	Tamarindus Indica	Imali	32	0	1	0	0	0
18	Saraca Asoca	Ashok	1	9	1	0	0	0
19	Others	Putranjeeva	2	0	1	0	0	0
20	Others	Goolar	5	5	8	2	1	8
21	Populus	Popular	0	3	0	0	0	0
22	Psidium Guajava	Amrood	3	4	0	0	0	0
23	Butea Monosperma	Dhak	0	1	0	0	0	0
24	Others	Kadam	0	0	0	1	1	0
25	Others	Keekar	1	0	0	0	0	0
26	Others	Subabool	1	1	0	1	1	0
27	Others	Kokat	89	113	19	3	0	2
28	Prosopis Juliflora	Prosopis juliflora	93	455	214	181	103	57
29	Others	Bisandu	5	5	2	0	0	0
30	Others	Khajoor	1680	0	0	0	0	0
31	Ficus Religiosa	Peepal	1	1	2	0	1	9
32	Dendrocalamus Strictus	Bans	5400	0	0	0	0	0
33	Mangifera Indica	Aam	4	36	57	38	24	19
34	Melia Azadirachta	Bakayan	15	30	7	7	1	1
35	Others	Pilkhan	2	6	6	0	2	4
36	Aegle Marmelos	Bel	5	14	8	4	1	1
37	Ficus Bengalensis	Bargad	0	1	2	5	0	9
38	Holoptolia Integrifolia	Papdi	400	585	130	88	34	16
39	Pongamia Pinnata	Kanji	10882	879	177	163	63	28
40	Syzigium Cumini	Jamun	6592	51	68	55	64	42
41	Terminalia Arjuna	Arjun	2125	92	95	137	98	71
42	Terminalia bellerica	Baheda	473	38	25	17	8	11

43	Tectona Grandis	Sagon	7179	1981	824	197	30	6
44	Others	Ber	21	38	0	0	0	0
45	Others	Rehta (Lisoda)	8	19	1	1	1	1
46	Delonix Regia	Gold Mohar	637	0	2	1	0	0
47	Others	Khadal Badal (Badal)	0	4	0	0	0	0
48	Madhuca indica	Mahuva	0	1	0	0	0	0
49	Others	Shehtoot	9	24	5	3	1	0
50	Others	Aanvla	11	8	2	2	0	0
51	Acacia Ariciliformis	Acacia Auriculiformis	125	32	6	0	0	0
52	Others	Kachnar	2	5	21	10	7	5
53	Others	Jangal Jalebi	952	6	1	0	0	3
Total			52993	8308	2654	1471	707	552
Sub Total (No of Trees.)			66685					

5. Working plan prescription for the forest land proposed for diversion : strip plantation circle

6. Brief note on vulnerability of the forest area to erosion : no Erosion vulnerability as such.

7. Approximate distance of the proposed site for diversion from boundary of forest(in km.) : 11

8. Significance of the forest land proposed for diversion from wildlife point of view

- Details of wildlife present in and around the forest land proposed for diversion : NA
- Whether forms part of national park, wildlife sanctuary, biosphere reserve, tiger reserve, elephant corridor, wildlife migration corridor etc. : No
- Whether the forest land proposed for diversion is located within eco-sensitive zone(ESZ) of the Protected Area notified under Wildlife(Protection) Act, 1972 (Note: In case, ESZ of a Protected Area is not notified, then, 10kms distance from boundary of the Protected Area should be treated as ESZ): No
- Whether any national park, wildlife sanctuary, biosphere reserve, tiger reserve, elephant corridor, wildlife migration corridor etc., is located within 1 Km. from boundary of the forest land proposed for diversion : No
- Whether any rare/endangered/unique species of flora and fauna found in the area : No

9.

Details of any protected archaeological/heritage site/defence establishment or any other important monument located in the area, if any

- Whether any protected archaeological/heritage site/defence establishment or any other important monument is located in the area : No

10. Comment as to the reasonability of the extent of the forest land proposed for diversion

- Whether the requirement of forest land as proposed by the user agency is unavoidable and bare minimum for the project : Yes

























11. Details of violation(s), if any ,committed


- Whether any work in violation of the Act or guidelines issued under the Act has been carried out : No

12. Whether work in violation is still in progres(Yes/No) : NIL

13. Details of compensatory afforestation scheme

- Patch wise details of non-forest or Revenue forest land to be provided by User Agency for CA

Patch Wise Details						
S.no	District Name	Village	Area(in ha.)	khasra	KML file	Present Owner file
1	Lalitpur	BAGHORA	7.66	810/3 AND 817		
2	Lalitpur	BAGHORA	17.7	15 ,16 AND 17		
3	Lalitpur	KAPASI	16	251		
4	Lalitpur	jakhlon	20.3	606/4		
5	Lalitpur	jakhlon	9.74	532/1		
6	Lalitpur	jakhlon	2.4	523		
7	Lalitpur	jakhlon	18	752		
8	Lalitpur	dhoujhari	2.24	302/2		
9	Lalitpur	dhoujari	90.5	27		
10	Lalitpur	dhoujori	30.2	26		
11	Lalitpur	baghora	6.71	739 and 740		
12	Lalitpur	baghora	8.1	228		

- Upload a scanned copy of the Geo-referenced map of the forest land proposed for C.A. prepared by using DGPS or Total Station: 

- (iii). Upload a copy of Survey of India Toposheet indicating boundary of forest land proposed for C.A:
- (iv). Copy of CA scheme details: NA
- (iv). Copy of CA scheme details: NA

Patch wise details for Degraded Area (To be earmarked by DFO)

Additional information Details

S. No.	Documents	Remarks
1		chainagewise area calculation meerut
2		forest land as per approved layout plan meerut
3		muck disposal meerut
4		task force certificate meerut
5		FRA certificate meerut
6		joint survey report meerut
7		certificate of npv meerut
8		plant and tree summery meerut
9		cross section meerut
10		girthwise plant and tree summary meerut
11		non forest land as per approved layout plan meerut
12		MEERUT rectified NPV calculation doc(delete old one)
13		additional npv undertaking meerut
14		certificate for perposal submission meerut
15		undertaking of flora and fauna meerut
16		detailed plant and tree summery meerut
17		npv calculation meerut
18		van savroop certificate meerut
19		npv payment certificate meerut
20		Beneficiary village certificate meerut
21		npv calculation meerut
22		parisumpatti nirman undertaking meerut
23		plants summery meerut
24		sanctuary national park certificate meerut
25		van savroop certificate meerut
26		TREE LIST MEERUT
27		npv payment certificate meerut

Division 3. : Social Forestry Division Muzaffarnagar

3. District wise area to be diverted in the division

S. No.	District	Area(ha.)
1	Muzaffarnagar	113.68
Total		113.68

4. Details of Vegetation available in the forest land proposed for diversion

(i) Density of vegetation

S. No.	Area(in ha.)	Density	Eco-Class
1	113.68	0.3	Eco 3
Total.	113.68		

(ii) Species-wise local/scientific names and girth-wise enumeration of trees at FRL

S. No.	Scientific Name	Local Name	(0-30)cm.	(31-60)cm.	(61-90)cm.	(91-120)cm.	(121-150)cm.	(>150)cm.
1	Psidium Guajava	amrood	0	6	1	0	0	0
2	Cassia Fistula	amaltas	8	124	105	124	52	26
3	Lagerstroemia Parviflora	arru	0	0	0	0	2	0
4	Terminalia Arjuna	arjun	7	30	100	191	148	116
5	Saraca Asoca	ashok	19	65	21	13	3	1
6	Mangifera Indica	aam	0	1	19	17	7	6
7	embelica officinalis	ambla	1	448	128	7	0	0
8	Alstonia Scholaris	alestronia	0	0	0	0	1	1
9	Kiggelia Pinnata	kanji	38	554	238	327	105	38
10	Bauhinia Parviflora	kashnar	1	29	13	20	5	1
11	Holoptelia integrifolia	katsagon	167	1385	246	58	15	1

12	Artocarpus Heterophyllus	kathal	0	1	2	1	0	1
13	Pterospermum Acerifolia	kanakchampa	3	10	0	0	0	0
14	Samania Saman	casia semia	0	0	0	0	1	0
15	Marri	kokat	93	711	297	266	147	165
16	Acacia Catechu	khair	8	150	67	16	1	1
17	Tabubia Avalanda	gutail	0	10	13	0	2	3
18	Delonix Regia	gulmoHar	0	0	0	1	1	2
19	Ficus Racemosa	gular	0	4	5	4	0	5
20	Chukrasia Tabularis	chakrasia	0	0	2	1	0	1
21	Pine	cheed	0	1	0	1	0	0
22	Premula	jungle jalebi	2	25	19	19	9	4
23	Lagerstroemia Parviflora	jarul	0	1	2	0	0	3
24	Syzgium Cumini	jaumun	2	25	30	61	23	81
25	Tani	tun	0	1	1	0	2	5
26	Azadirachta Indica	neem	0	81	46	5	1	4
27	Holoptelia integrifolia	papdi	144	1010	241	141	54	76
28	Ficus Mysorensis	pilkhan	0	0	0	0	0	2
29	Ficus Religiosa	peepal	0	4	3	3	1	20
30	Pterocarpus Marsupium	putranjeeva	1	2	1	2	1	3
31	Poplus	papular	0	0	3	3	2	11
32	Melia Azadirachta	bakayan	1	7	11	2	3	0
33	Acacia Nilotica	babool	2	45	21	120	83	64
34	Prosopis Juliflora	vilayati babul	0	0	1	1	1	1
35	Zizyphus Jujuba	beri	3	15	12	0	1	1
36	Aegle Marmelos	beel	7	66	53	33	17	10
37	Terminalia bellerica	baheda	1	16	17	19	4	6
38	Calistemon Lanceolatus	bottle brush	0	1	1	2	0	1
39	Melotus Philippensis	mulburray	1	3	0	0	0	1
40	Eucalyptus	eucalyptus	5	171	335	500	311	324
41	Morus Laevigata	shehtut	0	2	1	3	2	2
42	Dalburgia Sisoo	sheesham	133	1183	303	118	134	73
43	Moringa oleifera	sahjan	0	2	0	1	0	2
44	Tectona Grandis	sagon	162	2307	435	74	22	8
45	Albezzia Labbeck	sirus	2	61	54	82	58	75
46	Leucosceptrum Canum Sm.	su babool	0	0	1	0	0	0
47	Bombox Ceiba	seemal	0	6	12	7	7	22
48	Samania Saman	sain	0	0	0	1	0	2
Total			811	8563	2860	2244	1226	1169
Sub Total (No of Trees.)			16873					

5. Working plan prescription for the forest land proposed for diversion : as per plantation circle of working plan

6. Brief note on vulnerability of the forest area to erosion : not vulnerable for soil erosion

7. Approximate distance of the proposed site for diversion from boundary of forest(in km.) : 4

8. Significance of the forest land proposed for diversion from wildlife point of view

- (i). Details of wildlife present in and around the forest land proposed for diversion : nil
- (ii). Whether forms part of national park, wildlife sanctuary, biosphere reserve, tiger reserve, elephant corridor, wildlife migration corridor etc. : No
Whether the forest land proposed for diversion is located within eco-sensitive zone(ESZ) of the Protected Area notified under Wildlife(Protection) Act, 1972 (Note: In case, ESZ of a Protected Area is not notified, then, 10kms distance from boundary of the Protected Area should be treated as ESZ): No
- (iii). Whether any national park, wildlife sanctuary, biosphere reserve, tiger reserve, elephant corridor, wildlife migration corridor etc., is located within 1 Km. from boundary of the forest land proposed for diversion : No
- (iv). Whether any rare/ endangered/unique species of flora and fauna found in the area : No

9.

Details of any protected archaeological/heritage site/defence establishment or any other important monument located in the area, if any

- (i). Whether any protected archaeological/heritage site/defence establishment or any other important monument is located in the area : No

10. Comment as to the reasonability of the extent of the forest land proposed for diversion

- (i). Whether the requirement of forest land as proposed by the user agency is unavoidable and bare minimum for the project : Yes

11. Details of violation(s), if any, committed

(i). Whether any work in violation of the Act or guidelines issued under the Act has been carried out : No

12. Whether work in violation is still in progres(Yes/No) : NIL

13. Details of compensatory afforestation scheme

(i). Patch wise details of non-forest or Revenue forest land to be provided by User Agency for CA

Patch Wise Details						
S.no	District Name	Village	Area(in ha.)	khasra	KML file	Present Owner file
1	Lalitpur	BAGHORA	7.66	810/3 AND 817		
2	Lalitpur	BAGHORA	17.7	15 ,16 AND 17		
3	Lalitpur	KAPASI	16	251		
4	Lalitpur	jakhlon	20.3	606/4		
5	Lalitpur	jakhlon	9.74	532/1		
6	Lalitpur	jakhlon	2.4	523		
7	Lalitpur	jakhlon	18	752		
8	Lalitpur	dhoujhari	2.24	302/2		
9	Lalitpur	dhoujari	90.5	27		
10	Lalitpur	dhoujori	30.2	26		
11	Lalitpur	baghora	6.71	739 and 740		
12	Lalitpur	baghora	8.1	228		

(ii). Upload a scanned copy of the Geo-referenced map of the forest land proposed for C.A. prepared by using DGPS or Total Station:

(iii). Upload a copy of Survey of India Toposheet indicating boundary of forest land proposed for C.A:

(iv). Copy of CA scheme details:

(iv). Copy of CA scheme details: NA

Patch wise details for Degraded Area (To be earmarked by DFO)

Patch Wise Details									
S.no	Division Name	Patch No.	Area(in ha.)	Name of PF/RF	Range	Village Name	Survey No.	Compartment No./any identification No.	KML file of patch
1	Forest Division Mirzapur	1	84.00	GHORI VAN BLOCK	Patehara	GHORI	63L/5	GHORI VAN BLOCK	
2	Forest Division Mirzapur	2	40.00	BABURA CAMPARTMENT	Dramandganj	MAHUGADI	53K/8	BABURA CAMPRTMENT-2	
3	Forest Division Mirzapur	3	66.50	DATI CAMPARTMENT	Wyndhamphal	SURYAWAR	63K/12	DATI CAMPARTMENT-1	
4	Social Forestry Division Lalitpur	8	40.00	BALABEHAT	Gauna	BALABEHAT	54L/5	BALABEHAT	
5	Social Forestry Division Lalitpur	9	20.0	SAHAPUR	Talbehat	SAHAPUR	5K/12	SAHAPUR	
6	Social Forestry Division Lalitpur	10	26.84	PAWA	Talbehat	PAWA	5K/12	PAWA	
7	Forest Division Sonbhadra	7	24.7	MANCHI	manchi	MANCHI	63P/6	MANCHI C.N.8	
8	Forest Division Sonbhadra	4	18.5	PATNA	patna	PATNA	63P/6	PATNA COMPARTMENT -6	
9	Forest Division Sonbhadra	11	30.00	ROP C.N-2	churk	ROP	63P/2	ROP C.N-2	
10	Social Forestry Division Lalitpur	12	13.3	BAGHORA KH-15 16 17 NFL	Bar	BAGHORA	54K/11	BAGHORA KH-15 16 17 NFL	
11	Social Forestry Division Lalitpur	13	5.21	BAGHORA KH-739 740 NFL	Bar	BAGHORA	54K/11	BAGHORA KH-739 740 NFL	
12	Social Forestry Division Lalitpur	14	6.71	BAGHORA KH-228 NFL	Bar	BAGHORA KH-228 NFL	54k/11	BAGHORA KH-228 NFL	
13	Social Forestry Division Lalitpur	15	16.00	KAPASI KH-251	Lalitpur	KAPASI	54L/11	KAPASI KH-251	
14	Forest Division Sonbhadra	5	25.3	ROP	churk	ROP	63P/2	ROP C.N.3	
15	Forest Division Sonbhadra	6	26.6	DEVRI	manchi	DEVRI	63P/6	DEVRI C.N. 3	



(i). Upload a scanned copy of the Geo-referenced map of the forest land proposed for C.A. prepared by using DGPS or Total Station:

(ii). Upload a copy of Survey of India Toposheet indicating boundary of forest land proposed for C.A:





























(iii). Copy of CA scheme details:

(iv). Total Financial Outlay for C.A: 924.47614

(v). Whether the land identified by User Agency is suitable for CA and from managementpoint of view?: Yes

- (vi). Copy of certificate regarding suitability of land identified for CA and from management point of view: 
- (vii). Copy of detailed CA scheme including species to be planted, implementing agency, time schedule, cost structure etc.: 






Additional information Details

S. No.	Documents	Remarks
1		MOEF EDS COMPLIANCE 08aug2022
2		all geo ref maps
3		all toposheets
4		NFL VIP GO LETR LALITPUR
5		MOEF EDS 06-12-2022 COMPLIANCE
6		moef eds 21.09.2021 compliance
7		16873 TREE BADHAK SUMMRY MZN DIV
8		MORNA RANGE BADHAK TREE
9		MZN RANGE BADHAK TREE
10		GUDGET NOTIFICATION MZN
11		MZN DIV JOINT INSPECTION
12		1980 VACHNBADHTA
13		MZN NON FOREST AREA CALULATION
14		MZN CAHINAGE WISE CALCULATION PF
15		MZN PRASTAV PARIKSHAN PRAMAN PATR
16		MZN VAN SWAROOP
17		MZN 1980 ULLANGHAN N HONE
18		JANSATH RANGE BADHAK TREE
19		MZN PLANTATION COST
20		18 03.2010 MZN DIV
21		MZN NPV CALCULATION
22		ROW MZN DIV
23		MZN FOREST AREA CALCULATION
24		MZN NURSERY COST
25		MZN SANCTURY CALCULATION
26		FRA 2006
27		DSS REPORT SONBHADRA AND LALITPUR DIV CA LAND
28		moef eds 21.09.2021 compliance

14. District Profile

S.no	District Name	Geographical area of the district (in ha.)	Forest area of the district (in ha.)	Total forest area diverted since 1980 (in ha.)	No. of Approved Cases	Forest Land including penal C.A. (in ha.)	Progress of compensatory afforestation as on(date)	A) Forest land (in ha.)	B) Non-forest land (in ha.)
1	Muzaffarnagar	400800	6199	121.9228	36	339.67	01/07/2021	339.67	17.50
2	Meerut	259000	6763	110.48	32	306.19	31/05/2021	248.9	6.34
3	Ghaziabad	45060	651.30	60	48	18.16	08/07/2021	18.16	4.48

15. Site inspection report of the DFO/CCF/Nodal Officer highlighting important facts pertaining to the forest land

Division Name	Circle	Site inspected By	Whether site inspected	No. of times site visited	Site inspection report	Date of visit
Social Forestry Division Meerut	Meerut Circle Meerut	DFO	Yes	One		16/04/2021
Social Forestry Division Muzaffarnagar	Saharanpur Circle Saharanpur	DFO	Yes	One		25/06/2021
	Saharanpur Circle Saharanpur	CF	Yes	One		20/07/2021
Social Forestry Division Ghaziabad	Meerut Circle Meerut	DFO	Yes	One		18/04/2021
	Meerut Circle Meerut	CF	Yes	One		20/07/2021

(Specific recommendation of the DFO/CCF/Nodal Officer with(Part II,III & Part IV))

16. Specific recommendation of the DFO/CCF/Nodal Officer for acceptance or otherwise of the proposal with reason

Division	Circle	Recommendation By	Recommendation	Reason	Letter	Whether CF agreed
Social Forestry Division Ghaziabad	Meerut Circle Meerut	DFO	Recommended	Recommended.		
Social Forestry Division Meerut	Meerut Circle Meerut	DFO	Recommended	Maximize trans plantation to minimize cutting of plants/trees, pillared demarcation of protected forest boundaries , maximize tree cover along PWD roads in meerut. try to maximize plantation on between existing kaccha patri and proposed permanent road		
Social Forestry Division Muzaffarnagar	Saharanpur Circle Saharanpur	DFO	Recommended	RECOMMENDED		
	Meerut Circle Meerut	CF	Recommended	The proposal is recommended in public interest		Yes
	Saharanpur Circle Saharanpur	CF	Recommended	RECOMMENDED in Public interest		Yes
		Nodal Officer	Recommended	Recommended for approval.		

Specific recommendation of the State Government(Part V)

17.

Specific recommendation of the State Government for acceptance or otherwise of the proposal with reason (Part V)

State	Recommendation By	Recommendation	Recommendation Date	Remarks	Signing Authority	Notification	Recommendation Letter
Uttar Pradesh	State Secretary	Recommended	17/08/2021	1278/81 2 2021 800 123 /2021	State Govt. Officer	No Data	

17.


Stage-I Clearance Report

Regional Office	Recommendation By	MoEF File No.	Date of Stage-I Clearance	Clearance Letter
Lucknow	Regional Office	8B/UP/06/221/2021/FC	28/02/2023	

18. Payment made by User Agency

Proposal No.	Application No.	Total Amount (Rs.)	Recieved Amount (Rs.)	Transaction Date	Transaction ID	Bank Name	Mode of Payment	Demand Generated By User Agency	Demand Verified By Nodal Officer	Uploader Demand Letter
FP/UP/ROAD/121197/2021	ROAD1211972021237	83,160,000.00	83,160,000.00	2023-07-21	42619	Union Bank Of India	NEFT/RTGS (Challan)	2023-07-19	2023-07-19	
FP/UP/ROAD/121197/2021	ROAD1211972021278	26,840,000.00	26,840,000.00	2023-08-17	84985	Union Bank Of India	NEFT/RTGS (Challan)	2023-08-09	2023-08-09	
FP/UP/ROAD/121197/2021	ROAD1211972021395	226,776,000.00	226,776,000.00	2023-09-30	182736	Union Bank Of India	NEFT/RTGS (Challan)	2023-09-27	2023-09-29	

2086

FP/UP/ROAD/121197/2021	ROAD1211972021209	245,530,667.00	245,531,000.00	2024-01-20	RBI0212419665937	Union Bank Of India	NEFT/RTGS (Challan)	NA	NA	
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23. Stage-II Clearance Details

Proposal No.	Date of Stage-II Clearance	Proposal Status	Clearance Letter
FP/UP/ROAD/121197/2021		Approved In-Principle	No Data

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